

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 70/2024

IN THE MATTER OF:

DEEPAK JOSHI

...APPLICANT(s)

VERSUS

STATE OF UTTAR PRADESH

...RESPONDENT(s)

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THROUGH



RAHUL KHURANA
COUNSEL FOR NAGAR PALIKA, KHODA

DATE: 17.02.2025

PLACE: NOIDA



**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 70/2024**

IN THE MATTER OF:

DEEPAK JOSHI

...APPLICANT(s)

VERSUS

STATE OF UTTAR PRADESH

...RESPONDENT(s)

**ADDITIONAL AFFIDAVIT ON BEHALF OF EXECUTIVE OFFICER,
NAGAR PALIKA PARISHAD, KHODA**

I, Abhishek Kumar aged about 51 years, S/o Shri Paras Nath, posted as Executive Officer, Nagar Palika Parishad, Khoda, do hereby solemnly affirm and state as under:

1. That I, Abhishek Kumar Executive Officer, Nagar Palika Parishad, Khoda, am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.
2. That the present matter pertains to the dumping of garbage in residential area by the Nagar Palika Parishad, Khoda. The present affidavit is being filed to place on record the updated status regarding the progress achieved at the site in question.
3. That as per the deponent's previous affidavit dated 27.11.2024, approximately 72,009.300 MT of legacy waste in the residential area of the



(Signature)

17 FEB 2025

Nagar Palika Parishad, Khoda, was expected to be cleared by 31st January, 2025. With regards to the same, it is submitted that the legacy waste in the residential area has been cleared within the stipulated timeframe as undertaken by the Nagar Palika Parishad, Khoda (hereinafter referred to as "NPP").

4. That the legacy waste has been transported to the MSW Plant situated at Khasara No. 502 and 503, Village Nahal, Ghaziabad, Uttar Pradesh by M/s Brij Enterprises, as per the agreement executed dated 23.10.2024 between the NPP and Brij Enterprises. The Brij Enterprises has been given the duty to collect the legacy waste from the area of Khoda and further take it to a treatment plant, wherein, the legacy waste is to be treated in a proper method, as per the rules provided by the Ministry of Environment, Forest and Climate Change (MoEFCC) through the Municipal Solid Waste (Management and Handling) Rules, 2016.

A copy of transportation logs and photographs of the cleared legacy waste is annexed herewith and marked as ANNEXURE-1.

5. That it is humbly submitted that a total of 93,105.20 MT of legacy waste is currently present at the processing site. The legacy waste is being treated by the Brij Enterprises and is estimated to be processed by April, 2025. For the processing of the legacy waste, 2 Trommels with the capacity of 30 T/hr, and 1 Warrior (mobile Trommel) with the capacity of 40 T/hr have been deployed by the Brij Enterprises.



17 FEB 2025

A copy of data of processing of the legacy waste and photographs are annexed herewith and marked as ANNEXURE-2.

6. That the RDF, the compost and C&D waste generated from the processing of the legacy waste is being duly transported by the Brij Enterprises.
7. That with regards to the RDF generated, it is respectfully submitted that the Brij Enterprises transport the RDF to WTE plants, with which Brij Enterprises has established contractual agreements. Total RDF generated from the processing of the legacy waste is about 18,687 MT out of which, currently, the total RDF present at the site to be transported is approximately 1,318.50 MT.

A copy of disposal certificates by the WTE Plants is annexed herewith and marked as ANNEXURE-3.

8. That with regards to the compost generated from the processing of the legacy waste, the compost of provided to the farmers with whom the Brij Enterprises has executed the agreement. That the total compost generated from the processing of the waste is approximately 57,908.50 MT out of which, currently, the total compost left to be provided from the processing site is approximately 10,979.90 MT.

A copy of disposal certificates by the farmers is annexed herewith and marked as ANNEXURE-4.

9. That with regards to the C&D waste, the waste is duly transported by the Brij Enterprises and is used for filling up of low lying areas and damaged



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roads. Total C&D waste generated has been duly transported by the Brij Enterprises, furthermore, **no C&D waste is present at the site.**

A copy of disposal certificates of the C&D waste is annexed herewith and marked as ANNEXURE-5.

10. That with regards to the fresh waste being generated in Khoda, it is humbly submitted that the NPP collects the fresh waste through the vehicles and workers deployed by it. It is pertinent to mention that the fresh waste generated per day is approximately 105.17 MT. The fresh waste collected by the NPP is transported to another location near the Nagar Palika Depo, having the area of approximately 30x30 m. sq. That the collected waste is dumped at that the said site by the NPP which is further collected by the Brij Enterprises for the transportation of the fresh waste to the MSW Plant for its processing. It is submitted that the fresh waste is brought to the Depo area every day and is lifted within approximately 3 to 5hrs and is further transported to the processing plant. The waste is then processed at their facility located at Khasara No. 502 and 503, Village Nahal, Ghaziabad, Uttar Pradesh.

The photographs of fresh waste being transferred is marked as ANNEXURE-6.

11. That it is humbly submitted before the Hon'ble Tribunal that Brij Enterprises have applied for the Consent to Establish and Consent to Operate to the Uttar Pradesh Pollution Control Board dated 24.11.2024 under the relevant provisions of the Water and Air Act.

A copy of application of CTE and CTO is annexed herewith and marked as ANNEXURE- 7



17 FEB 2025

12. That furthermore, with regards to the Environmental Compensation of Rs. 91,25,000/- imposed by the UPPCB upon the Nagar Palika Parishad, it is submitted that the NPP has filed an appeal before the Hon'ble Supreme Court dated 15.02.2025 having *Diary No. 8725/2025 "Nagar Palika Parishad, Khoda vs State of Uttar Pradesh"*, challenging the impugned Order dated 16.12.2024 passed by the Hon'ble High Court of Judicature at Allahabad.

A copy of impugned Order dated 16.12.2024 is annexed herewith and marked as **ANNEXURE-8**

13. That it is submitted that the fresh waste is being duly collected and treated as per the SWM Rules, 2016. The NPP has taken effective steps to resolve the grievance raised in the present matter. Furthermore, it is submitted that from the site in question, the legacy waste has been lifted and transported to processing site. Additionally, it is submitted that the cleared site was used to organise a cricket event dated 26.01.2025 by the NPP to promote the social message of cleanliness.

The photographs of the event organised at the cleared site is annexed herewith and marked as **ANNEXURE-9**

14. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.





DEPONENT

17 FEB 2025

VERIFICATION

Verified at Ghaziabad on this 17 day of February, 2025,
that the contents of the above affidavit from paragraphs 1 to 14 are believed
to be true and correct to the best of my knowledge and belief. No part of it is
false and nothing material has been concealed therefrom.

**DEPONENT**

17/02/2025

ATTESTED
RAMPAL SINGH
Advocate
Notary Ghaziabad (U.P.)
Reg. No.-10720
Exp. Date 25-11-2029

17 FEB 2025

TO,

EO.
KHODA NAGAR PALIKA PARISHAD KHODA MAKKANPUR
GHAZIABAD

Khoda Processing Report 24 Oct -24 TO 30 Nov - 24

Sr. No.	Date	Trips (Day+Night)	Intake (Day+Night) (Kgs)	Worries process Day + Night Tons	Tromall NO 1 process Day + Night Tons	Tromall No 2 process Day + Night Tons	Sum Total process Day + Night Tons	Balance Garbage (Kgs)
1	24-10-24	8	1,12,475	0	0	0	0	112
2	04-11-24	6	84,335	0	196	0	196	0
3	05-11-24	6	79,655	0	80	0	80	0
4	06-11-24	20	3,13,840	0	313	0	313	0
5	07-11-24	47	7,86,585	0	466	320	786	0
6	08-11-24	63	9,65,530	0	455	510	965	0
7	09-11-24	53	7,41,685	0	452	289	741	0
8	10-11-24	58	8,07,185	0	454	353	807	0
9	11-11-24	69	9,75,250	0	456	495	951	24
10	12-11-24	67	9,64,560	0	457	517	974	14
11	13-11-24	64	9,15,735	0	454	452	906	23
12	14-11-24	94	13,58,495	0	458	515	973	408
13	15-11-24	77	11,12,395	0	454	514	968	552
14	16-11-24	77	11,07,355	0	460	519	979	680
15	17-11-24	96	13,62,075	0	466	512	978	384
16	18-11-24	108	15,52,395	0	458	513	971	965
17	19-11-24	108	15,44,755	0	452	511	963	154.6
18	20-11-24	123	17,42,355	0	455	521	976	231.2
19	21-11-24	142	20,15,680	0	449	507	956	337.1
20	22-11-24	139	19,51,090	0	453	521	974	434.8
21	23-11-24	159	22,39,560	0	450	523	973	561.4
22	24-11-24	116	16,48,650	523	454	508	1485	577.7
23	25-11-24	100	13,99,555	527	450	512	1489	568.7
24	26-11-24	140	19,38,660	531	458	516	1505	612
25	27-11-24	142	19,94,810	525	540	524	1589	652.5
26	28-11-24	164	23,14,390	534	544	512	1590	724.9
27	29-11-24	165	23,42,735	535	538	511	1584	800.7
28	30-11-24	175	24,30,765	539	537	514	1590	884.7
Total		2586	36802555Kg	3,714	11,859	11,689.00	27,262	9541
Garbage Intake Total MT			36,803					
Total Processing			27,262 Tons					
Total Balancesd In Site			9541Tons					

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Sr. No.	Date	Trips (Day+Night)	Intake (Day+Night) (Kgs)	Worries process (Day+Night) (Tons)	Tromall No 1 process (Day+Night) (Tons)	Tromall No 2 process (Day+Night) (Tons)	Sum Total process (Day+Night) (Tons)	Balance Garbage (Kg)
Novmber Garbage Balance 9541								
1	01-12-24	177	24,87,395	660.00	525	517.00	1,702.00	10,326
2	02-12-24	180	25,54,545	664.00	519	514.00	1,697.00	11,183
3	03-12-24	191	26,84,290	681.00	545	512.00	1,738.00	12,129
4	04-12-24	208	29,33,475	680.00	527	518.00	1,725.00	13,337
5	05-12-24	222	31,22,705	678.00	524	518.00	1,720.00	14,739
6	06-12-24	217	31,59,320	675.00	515	522.00	1,712.00	16,186
7	07-12-24	187	27,12,775	660.00	517	526.00	1,703.00	17,195
8	08-12-24	205	29,77,680	663.00	543	516.00	1,722.00	18,450
9	09-12-24	223	32,42,160	603.00	528	508.00	1,639.00	20,053
10	10-12-24	207	30,17,545	677.00	521	515.00	1,713.00	21,357
11	11-12-24	234	34,05,105	681.00	530	511.00	1,722.00	23,040
12	12-12-24	191	27,69,840	638.00	525	513.00	1,676.00	24,133
13	13-12-24	190	27,71,315	665.00	522	510.00	1,697.00	25,207
14	14-12-24	203	29,55,700	672.00	531	512.00	1,715.00	26,447
15	15-12-24	198	28,59,955	684.00	528	509.00	1,721.00	27,585
16	16-12-24	233	33,47,775	632.00	519	518	1,669.00	29,263
17	17-12-24	183	26,51,090	597.00	525	514	1,636.00	30,278
18	18-12-24	199	28,88,980	592.00	523	517	1,632.00	31,534
19	19-12-24	242	35,32,670	598.00	522	517	1,637.00	33,429
20	20-12-24	244	35,41,845	605.00	529	510	1,644.00	35,326
21	21-12-24	250	36,15,615	607.00	520	513	1,640.00	37,301
22	22-12-24	248	35,81,285	601.00	524	516	1,641.00	39,241
23	23-12-24	245	35,63,115	614.00	519	521	1,654.00	41,150
24	24-12-24	270	39,19,440	605.00	515	519	1,639.00	43,430
25	25-12-24	256	37,22,850	614.00	526	516.00	1,656.00	45,496
26	26-12-24	269	38,91,250	634.00	515	517.00	1,666.00	47,721
27	27-12-24	122	17,81,240	626.00	524	510.00	1,660.00	47,842
28	28-12-24	111	16,18,370	630.00	530	513.00	1,673.00	47,787
29	29-12-24	39	5,73,945	627.00	520	512	1,659.00	46,701
30	30-12-24	42	6,11,870	644.00	526	515.00	1,685.00	45,627
31	31-12-24	40	5,56,895	635.00	522	523.00	1,680.00	44,503
Total		6026	8,70,52,040	19,842	16,259	15,972.00	52,073.00	71,080

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Garbage Intake Total MT 8,70,52
Total Processing 52,073 Tons
Total Balancesd In Site 71,080Tons

Khoda Processing Report 1st Jan-25 To 31st Jan-25

Sr. No.	Date	Trips (Day+Night)	Intake (Day+Night) (Kgs)	Worries process (Day+Night) (Tons)	Fromall No 1 process (Day+Night) (Tons)	Fromall No 2process (Day+Night) (Tons)	Sum Total process (Day+Night) (Tons)	Balance Garbage (Kgs)
December Garbage Balance 71,080								
1	01-01-25	40	582400	640.00	523	513	1,676.00	69,986
2	02-01-25	139	2023840	635.00	521	525	1,681.00	70,328
3	03-01-25	208	3028480	645.00	522	528	1,695.00	73,356
4	04-01-25	218	3174080	614.00	527	514	1,655.00	74,875
5	05-01-25	245	3567200	618.00	515	520	1,653.00	76,789
6	06-01-25	249	3625440	650.00	519	519	1,688.00	78,668
7	07-01-25	240	3494400	680.00	524	527	1,731.00	80,431
8	08-01-25	225	3276000	672.00	518	521	1,711.00	81,996
9	09-01-25	240	3494400	675.00	522	511	1,708.00	83,782
10	10-01-25	268	3902080	678.00	515	520	1,713.00	85,971
11	11-01-25	217	3159520	630.00	528	523	1,681.00	87,449
12	12-01-25	261	3800160	668.00	529	514	1,711.00	89,538
13	13-01-25	272	3960320	666.00	520	516	1,702.00	91,796
14	14-01-25	279	4062240	656.00	530	518	1,704.00	94,154
15	15-01-25	181	2635360	665.00	521	521	1,707.00	95,082
16	16-01-25	98	1426880	648.00	525	522	1,695.00	94,813
17	17-01-25	234	3407040	658.00	519	526	1,703.00	96,517
18	18-01-25	247	3596320	675.00	522	517	1,714.00	98,399
19	19-01-25	232	3377920	680.00	517	508	1,705.00	10,00,071
20	20-01-25	255	3712800	684.00	519	515	1,718.00	1,02,065
21	21-01-25	238	3465280	650.00	521	513	1,684.00	1,03,845
22	22-01-25	214	3115840	645.00	524	516	1,685.00	1,05,276
23	23-01-25	252	3669120	648.00	524	510	1,682.00	1,07,263
24	24-01-25	241	3508960	635.00	521	512	1,668.00	1,09,103
25	25-01-25	218	3174080	640.00	523	509	1,672.00	1,10,605
26	26-01-25	222	3232320	648.00	520	518	1,686.00	1,12,151
27	27-01-25	244	3552640	654.00	522	514	1,690.00	1,14,013
28	28-01-25	263	3829280	650.00	518	517	1,685.00	1,16,157
29	29-01-25	238	3465280	668.00	523	519	1,710.00	1,17,912
30	30-01-25	245	3567200	670.00	524	512	1,706.00	1,19,773
31	31-01-25	222	3232320	672.00	527	516	1,715.00	1,21,290
Total		6945	101119200	20,317	16,183	16,034	52,534.00	93,105

Garbage Intake Total MT 10,1119

Total Processing 52,534 Tons

Total Balancesd In Site 93,105 Tons

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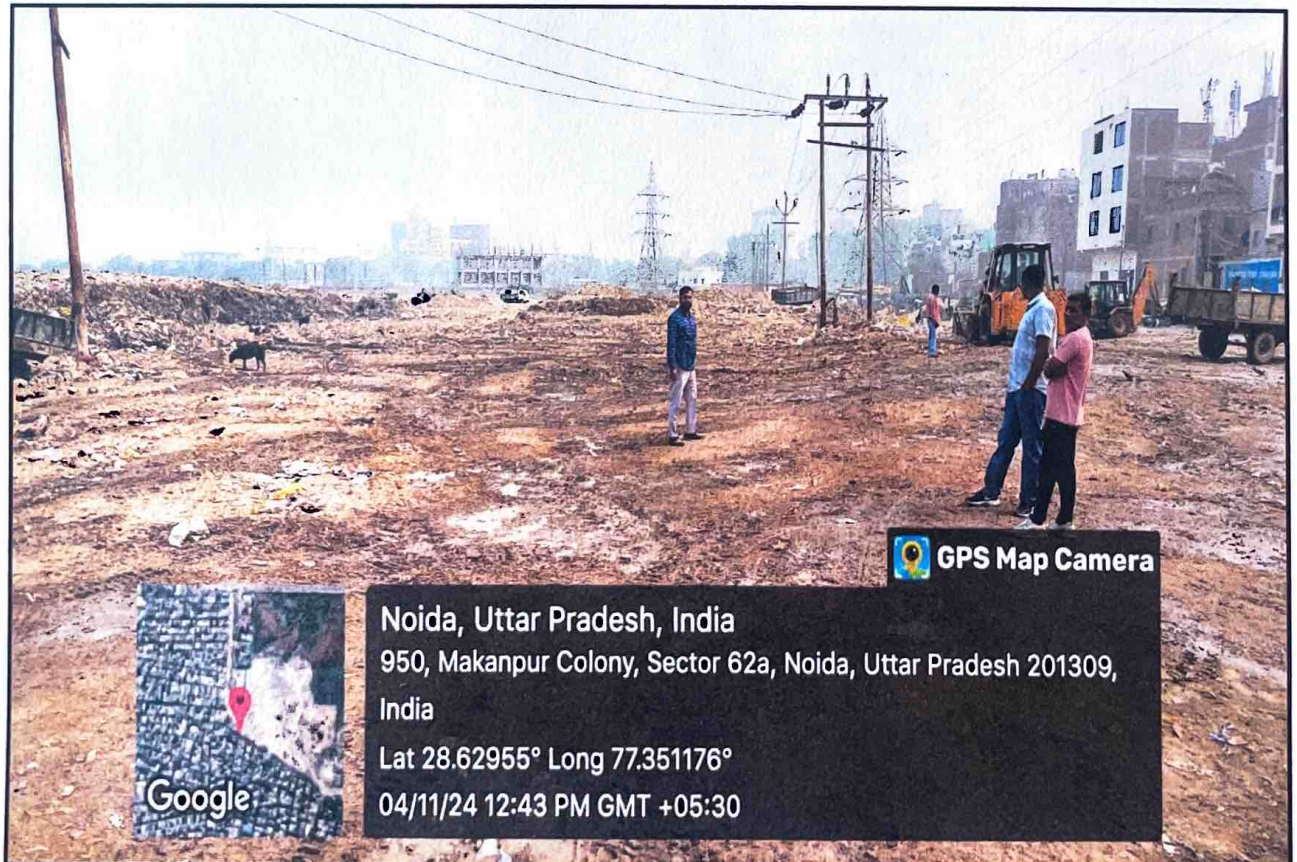
कार्यालय: नगर पालिका परिषद् खोड़ा-मकनपुर, गाजियाबाद ।

लीगेसी वेस्ट साइट से कूड़ा उठाने से पहले एवं बाद के फोटो

-: BEFORE:-



-: AFTER :-



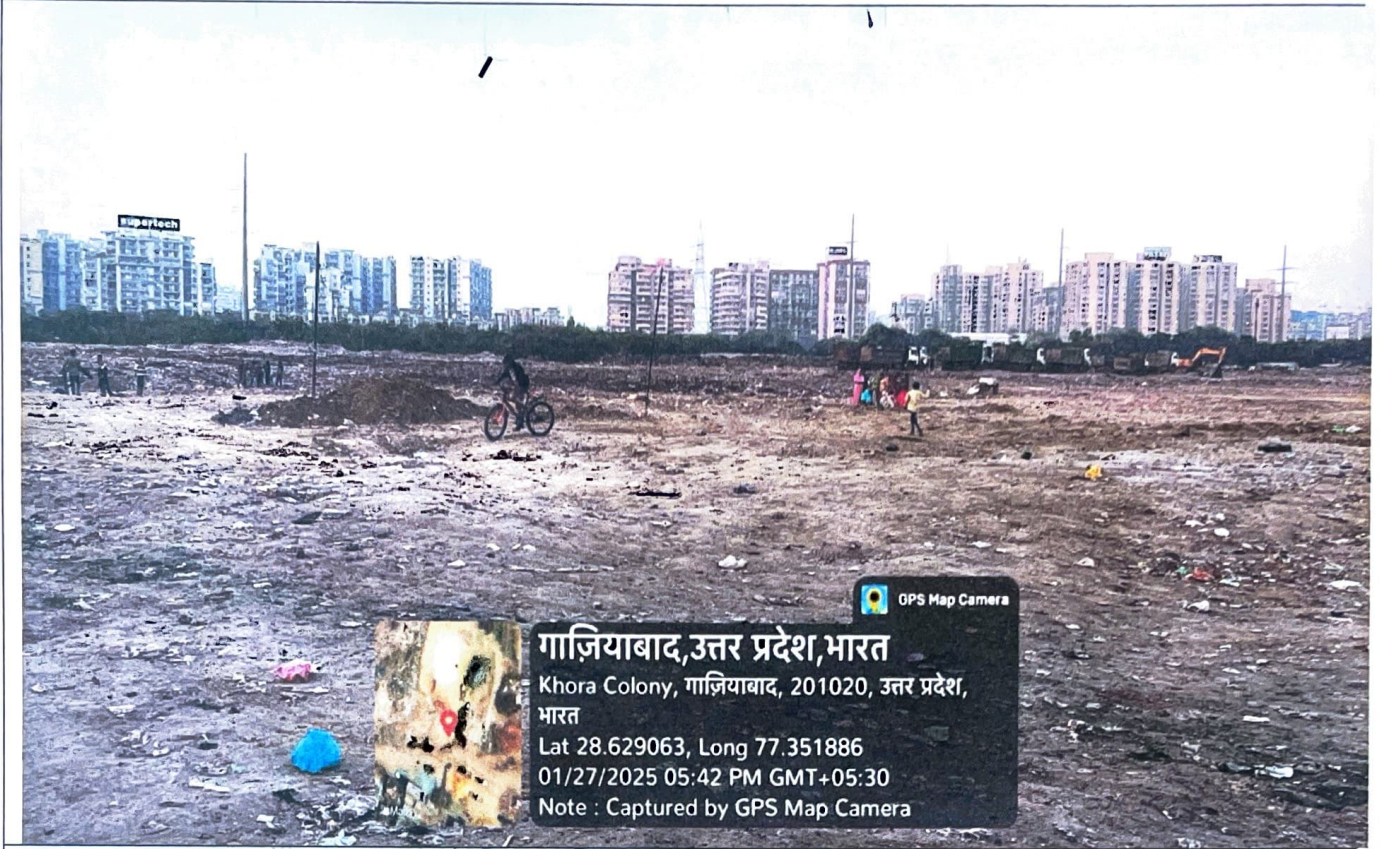
कार्यालय: नगर पालिका परिषद् खोड़ा-मकनपुर, गाजियाबाद।

—: लीगेसी वेस्ट साइट से कूड़ा उठाने के बाद पानी के छिड़काव के फोटो:—



कार्यालय: नगर पालिका परिषद् खोड़ा-मकनपुर, गाजियाबाद।

-: लीगेसी वेस्ट साइट से कूड़ा उठाने क दिनांक: 27.01.2025 की फोटो:-



GSTIN: 09AONPG5124L1ZN

M: 9999510008

BRIJ ENTERPRISES

136-B, Anand Industrial Estate, Mohan Nagar Ghaziabad- 201007 (U.P.)

15.02.2025

To,
The Executive Officer
Nagar Palika Parishad Khora- Makkanpur
Khora
Ghaziabad
Uttar Pradesh

Sub:- Information Regarding Processing and Disposal of Legacy Waste

Dear Sir,

This is inform you that we have Processing the legacy waste at our MSW Processing site Located at khasra No 502 and 503, Village Nahal, Ghaziabad,Uttar Pradesh as Mentioned Below :-

S.No	Period	TOTAL INTAKE (MT)	TOTAL PROCESS (MT)	RDF (MT)	RDF AT SITE (MT)	COMPOST (MT)	COMPOST AT SITE(MT)	C&D WASTE (MT)	C&D WASTE AT SITE (MT)	MOISTURE LOSS(MT)	WASTE AT SITE (MT)
1	24th Oct to 30th Nov 2024	36,803.00	27,262.00	1056	NIL	4507	NIL	188.1	NIL	8,696.60	9,541.00
2	1st Dec to 31st Dec 2024	87,052.00	52,073.00	9453	NIL	24668	NIL	359.3	NIL	16,611.30	34,979.00
3	1st Jan to 31st Jan 2025	1,01,119.2	52,534.00	8178	1,318.50	28733	10,979	362.5	NIL	16,758.30	48,585.20
TOTAL		2,24,974.2	1,31,869.0	18,687	1,318.50	57,908.50	10,979.90	909.9	0	42,066.20	93,105.20

This is for your kind information and records.

For Brij Enterprises

Authorised Signatory

285
कूड़ा निस्तारण साईट की फोटोग्राफ



286
कूड़ा निस्तारण साईट की फोटोग्राफ






ROLLZ INDIA

Certificate of Co-ProcessingIssued To: **M/s. Brij Enterprises**Certificate No: **RWTE/24-25/128**Date: **02.12.2024**

This is to certify that we have received the following quantities of **490.595 MT RDF** sent by **M/s. Brij Enterprises** having its processing site at **Khasra No 502 & 503, Village Nahal, Ghaziabd for disposal of waste received from Nagar Palika Parishad Khora Makkanpur** for Co-processing in our Waste to Energy plant at Ghaziabad during the period **11-11-2024 to 20-11-2024**. The same would be safely and completely disposed of within 90 days of receipt and thereafter will not exist. We certify that the following mentioned quantity has not been accounted for / billed to any other entity.

Waste Name:RDF**Quantity (Tons) : 490.595 MT**
Authorized Signatory**ROLLZ INDIA WASTE MANAGEMENT PVT. LTD.****CIN : U40100RJ2009PTC030506**

GSTIN No. : 08AAECR6721J1Z6 / 09AAECR6721J1Z4

PAN No. : AAECR6721J

Regd. Office : Nagar Parishad, Bhilwara Compost Plant, Kheer Khara Sanganer, Bhilwara Rajasthan - 311011**Corporate Office :** 107, Sector 10, Raj Nagar, Ghaziabad-201001 (U.P.)**Mail ID :** info@rollzindia.com | **Web :** www.rollzindia.com



Certificate of Co-Processing

Issued To: **M/s. Brij Enterprises**

Certificate No: **RWTE/24-25/147**

Date: **12.12.2024**

This is to certify that we have received the following quantities of **565.01 MT** RDF sent by **M/s. Brij Enterprises** having its processing site at **Khasra No 502 & 503, Village Nahal, Ghaziabd** for disposal of waste received from **Nagar Palika Parishad Khora Makkanpur** for Co-processing in our Waste to Energy plant at Ghaziabad during the period **21-11-2024 to 30-11-2024**. The same would be safely and completely disposed of within 90 days of receipt and thereafter will not exist. We certify that the following mentioned quantity has not been accounted for / billed to any other entity. –

Waste Name:RDF

Quantity (Tone) **565.01 MT**

Authorised Signatory



ROLLZ INDIA WASTE MANAGEMENT PVT. LTD.

CIN : U40100RJ2009PTC030506

GSTIN No. : 08AAECR6721J1Z6 / 09AAECR6721J1Z4

PAN No. : AAECR6721J

Regd. Office : Nagar Parishad, Bhilwara Compost Plant, Kheer Khera Sanganer, Bhilwara Rajasthan - 311011

Corporate Office : 107, Sector 10, Raj Nagar, Ghaziabad-201001 (U.P.)

Mail ID : info@rollzindia.com | Web : www.rollzindia.com



Certificate of Co-Processing

Issued To: **M/s. Brij Enterprises**

Certificate No: **RWTE/24-25/203**

Date: **07.02.2025**

This is to certify that we have received the following quantities of **5176 MT** RDF sent by **M/s. Brij Enterprises** for Co-processing from its processing site at Village Nahal Ghaziabad to our Waste to Energy plant at Ghaziabad during the period **01-12-2024 to 15-12-2024**. The same would be safely and completely disposed of within 90 days of receipt and thereafter will not exist. We certify that the following mentioned quantity has not been accounted for / billed to any other entity.

Waste Name: RDF

Quantity (Tons) : 5176 MT



Authorised Signatory

Date : 07.02.2025

Name : Evangelina Cowper

Designation :- Executive Back End Operations

ROLLZ INDIA WASTE MANAGEMENT PVT. LTD.

CIN : U40100RJ2009PTC030506

GSTIN No. : 08AAECR6721J1Z6 / 09AAECR6721J1Z4

PAN No. : AAECR6721J

Regd. Office : Nagar Parishad, Bhilwara Compost Plant, Kheer Khara Sanganer, Bhilwara Rajasthan - 311011

Corporate Office : 107, Sector 10, Raj Nagar, Ghaziabad-201001 (U.P.)

Mail ID : info@rollzindia.com | Web : www.rollzindia.com



Certificate of Co-Processing

Issued To: **M/s. Brij Enterprises**

Certificate No: **RWTE/24-25/204**

Date: **07.02.2025**

This is to certify that we have received the following quantities of **4015 MT RDF** sent by **M/s. Brij Enterprises** for Co-processing from its processing site at Village Nahal Ghaziabad to our Waste to Energy plant at Ghaziabad during the period **16-12-2024 to 31-12-2024**. The same would be safely and completely disposed of within 90 days of receipt and thereafter will not exist. We certify that the following mentioned quantity has not been accounted for / billed to any other entity.

Waste Name: RDF

Quantity (Tons) : 4015 MT

Authorised Signatory

Date : 07.02.2025

Name : Evangelina Cowper

Designation :- Executive – Back End Operations



ROLLZ INDIA WASTE MANAGEMENT PVT. LTD.

CIN : U40100RJ2009PTC030506

GSTIN No. : 08AAECR6721J1Z6 / 09AAECR6721J1Z4

PAN No. : AAECR6721J

Regd. Office : Nagar Parishad, Bhilwara Compost Plant, Kheer Khara Sanganer, Bhilwara Rajasthan - 311011

Corporate Office : 107, Sector 10, Raj Nagar, Ghaziabad-201001 (U.P.)

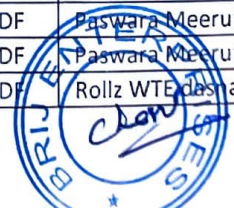
Mail ID : info@rollzindia.com | Web : www.rollzindia.com

RDF DETAILS-LEGACY (1st DEC TO 15th DEC)

Date	Vehicle Number	In Time	Out Time	Gross	Tare	Net	Material	Location
01-12-2024	UP14KT3187	7:17	7:44	56950	15495	41455	RDF	Rollz WTE dasna
01-12-2024	UP14KT3946	7:40	8:05	56155	16100	40055	RDF	Rollz WTE dasna
01-12-2024	HR58D4424	8:23	8:49	56555	15700	40855	RDF	Rollz WTE dasna
01-12-2024	HR58C5213	11:01	11:28	63515	18510	45005	RDF	Rollz WTE dasna
01-12-2024	HR63E6979	11:23	11:52	57605	12300	45305	RDF	Rollz WTE dasna
01-12-2024	HR55AK1412	12:06	12:34	60500	15500	45000	RDF	Rollz WTE dasna
01-12-2024	HR69D6986	12:50	13:18	63275	17500	45775	RDF	Rollz WTE dasna
02-12-2024	HR58D4424	8:09	8:36	54550	15700	38850	RDF	Rollz WTE dasna
02-12-2024	HR55AK1412	8:32	9:01	61005	15500	45505	RDF	Rollz WTE dasna
02-12-2024	HR55AK2479	9:14	9:42	55300	16200	39100	RDF	Rollz WTE dasna
02-12-2024	UP14KT3946	9:37	10:03	54500	16100	38400	RDF	Rollz WTE dasna
02-12-2024	UP14KT3187	9:57	10:22	58995	15495	43500	RDF	Rollz WTE dasna
02-12-2024	UP14KT3472	10:19	10:45	57000	15750	41250	RDF	Rollz WTE dasna
02-12-2024	HR58C5213	11:58	12:26	63545	18510	45035	RDF	Rollz WTE dasna
02-12-2024	HR63E6979	13:03	13:28	57250	12300	44950	RDF	Rollz WTE dasna
03-12-2024	HR55AK1412	8:27	8:52	62045	15500	46545	RDF	Rollz WTE dasna
03-12-2024	HR55AK2479	8:47	9:15	56100	16200	39900	RDF	Rollz WTE dasna
03-12-2024	UP14KT3946	10:14	10:42	55105	16100	39005	RDF	Rollz WTE dasna
03-12-2024	UP14KT3472	10:37	11:04	57905	15750	42155	RDF	Rollz WTE dasna
03-12-2024	HR63E6979	11:22	11:49	58325	12300	46025	RDF	Rollz WTE dasna
03-12-2024	HR69D6986	11:43	12:11	63300	17500	45800	RDF	Rollz WTE dasna
04-12-2024	HR55AN1412	7:48	8:14	64570	16245	48325	RDF	Rollz WTE dasna
04-12-2024	UP14KT3946	8:11	8:39	56055	16100	39955	RDF	Rollz WTE dasna
04-12-2024	HR55AK2479	8:53	9:19	57105	16200	40905	RDF	Rollz WTE dasna
04-12-2024	UP14KT3472	9:16	9:41	54205	15750	38455	RDF	Rollz WTE dasna
04-12-2024	UP14KT3187	9:36	10:02	54900	15495	39405	RDF	Rollz WTE dasna
04-12-2024	HR58D4424	9:59	10:24	55305	15700	39605	RDF	Rollz WTE dasna
04-12-2024	HR58C5213	12:08	12:34	66015	18510	47505	RDF	Rollz WTE dasna
05-12-2024	HR58D4424	9:02	9:30	54105	15700	38405	RDF	Rollz WTE dasna
05-12-2024	HR55AK1412	9:24	9:51	58555	15500	43055	RDF	Rollz WTE dasna
05-12-2024	HR55AK2479	10:07	10:32	56105	16200	39905	RDF	Rollz WTE dasna
05-12-2024	UP14KT3946	10:30	10:58	57805	16100	41705	RDF	Rollz WTE dasna
05-12-2024	UP14KT3472	11:13	11:38	58205	15750	42455	RDF	Rollz WTE dasna
05-12-2024	HR69D6986	12:42	13:08	61070	17500	43570	RDF	Rollz WTE dasna
05-12-2024	HR63E6979	13:47	14:16	57100	12300	44800	RDF	Rollz WTE dasna
05-12-2024	HR58C5213	14:10	14:37	63260	18510	44750	RDF	Rollz WTE dasna
05-12-2024	HR63D5490	14:30	14:58	60230	16180	44050	RDF	Rollz WTE dasna
06-12-2024	UP14KT3187	8:15	8:42	56595	15495	41100	RDF	Rollz WTE dasna
06-12-2024	UP14KT3946	8:38	9:03	57750	16100	41650	RDF	Rollz WTE dasna
06-12-2024	UP14KT3472	8:58	9:26	55850	15750	40100	RDF	Rollz WTE dasna
06-12-2024	HR58D4424	9:20	9:46	54450	15700	38750	RDF	Rollz WTE dasna
06-12-2024	HR55AK1412	9:43	10:08	57850	15500	42350	RDF	Rollz WTE dasna
06-12-2024	HR55AK2479	10:26	10:54	56650	16200	40450	RDF	Rollz WTE dasna
06-12-2024	HR69D6986	12:02	12:30	60290	17500	42790	RDF	Rollz WTE dasna
06-12-2024	HR58C5213	12:24	12:51	60915	18510	42405	RDF	Rollz WTE dasna
06-12-2024	HR63D5490	12:47	13:16	60135	16180	43955	RDF	Rollz WTE dasna
07-12-2024	HR55AN1412	7:55	8:22	60535	16245	44290	RDF	Rollz WTE dasna
07-12-2024	UP14KT3946	8:18	8:43	56205	16100	40105	RDF	Rollz WTE dasna
07-12-2024	HR55AK2479	9:00	9:26	57200	16200	41000	RDF	Rollz WTE dasna
07-12-2024	UP14KT3472	9:23	9:49	56750	15750	41000	RDF	Rollz WTE dasna
07-12-2024	UP14KT3187	9:43	10:11	55540	15495	40045	RDF	Rollz WTE dasna
07-12-2024	HR58D4424	10:05	10:33	55240	15700	39540	RDF	Rollz WTE dasna
07-12-2024	HR63D5490	12:02	12:28	60155	16180	43975	RDF	Rollz WTE dasna
07-12-2024	HR63E6979	12:45	13:11	54395	12300	42095	RDF	Rollz WTE dasna



6	07-12-2024	HR58C5213	13:07	13:35	62405	18510	43895	RDF	Rollz WTE dasna
57	07-12-2024	HR69D6986	13:30	13:57	62495	17500	44995	RDF	Rollz WTE dasna
58	08-12-2024	HR55AK2479	9:29	9:55	55800	16200	39600	RDF	Rollz WTE dasna
59	08-12-2024	UP14KT3187	9:52	10:17	55620	15495	40125	RDF	Rollz WTE dasna
60	08-12-2024	HR58D4424	10:12	10:38	55420	15700	39720	RDF	Rollz WTE dasna
61	08-12-2024	UP14KT3946	10:56	11:23	55735	16100	39635	RDF	Rollz WTE dasna
62	08-12-2024	UP14KT3472	11:18	11:47	55405	15750	39655	RDF	Rollz WTE dasna
63	08-12-2024	HR55AK1412	12:48	13:16	60505	15500	45005	RDF	Rollz WTE dasna
64	08-12-2024	HR63E6979	13:11	13:38	56855	12300	44555	RDF	Rollz WTE dasna
65	08-12-2024	HR58C5213	13:31	13:56	63080	18510	44570	RDF	Rollz WTE dasna
66	09-12-2024	UP14KT3187	8:35	9:03	57900	15495	42405	RDF	Rollz WTE dasna
67	09-12-2024	UP14KT3946	8:58	9:26	56905	16100	40805	RDF	Rollz WTE dasna
68	09-12-2024	UP14KT3472	9:18	9:45	56805	15750	41055	RDF	Rollz WTE dasna
69	09-12-2024	HR58D4424	9:40	10:06	55705	15700	40005	RDF	Rollz WTE dasna
70	09-12-2024	HR55AK1412	10:03	10:28	58665	15500	43165	RDF	Rollz WTE dasna
71	09-12-2024	HR55AK2479	10:46	11:14	57555	16200	41355	RDF	Rollz WTE dasna
72	09-12-2024	HR63E6979	12:18	12:44	55305	12300	43005	RDF	Rollz WTE dasna
73	09-12-2024	HR58C5213	12:41	13:07	61015	18510	42505	RDF	Rollz WTE dasna
74	09-12-2024	HR69D6986	13:23	13:50	60105	17500	42605	RDF	Rollz WTE dasna
75	09-12-2024	HR58C5213	18:05	19:00	58475	18510	39965	RDF	Paswara Meerut
76	10-12-2024	HR55AK1412	9:03	9:31	58750	15500	43250	RDF	Rollz WTE dasna
77	10-12-2024	HR55AK2479	9:25	9:53	57155	16200	40955	RDF	Rollz WTE dasna
78	10-12-2024	UP14KT3187	9:48	10:13	56100	15495	40605	RDF	Rollz WTE dasna
79	10-12-2024	HR58D4424	10:08	10:34	56955	15700	41255	RDF	Rollz WTE dasna
80	10-12-2024	HR63D5490	10:31	10:59	60035	16180	43855	RDF	Rollz WTE dasna
81	10-12-2024	UP14KT3946	10:52	11:19	58695	16100	42595	RDF	Rollz WTE dasna
82	10-12-2024	UP14KT3472	11:14	11:43	57350	15750	41600	RDF	Rollz WTE dasna
83	10-12-2024	HR58C5213	12:53	13:21	61930	18510	43420	RDF	Rollz WTE dasna
84	10-12-2024	HR69D6986	13:16	13:43	60650	17500	43150	RDF	Rollz WTE dasna
85	11-12-2024	HR55AK1412	7:19	7:45	57645	15500	42145	RDF	Rollz WTE dasna
86	11-12-2024	HR55AK2479	7:40	8:05	58030	16200	41830	RDF	Rollz WTE dasna
87	11-12-2024	HR55AN1412	8:00	8:28	58635	16245	42390	RDF	Rollz WTE dasna
88	11-12-2024	HR58D4424	8:26	8:53	58010	15700	42310	RDF	Rollz WTE dasna
89	11-12-2024	UP14KT3187	9:26	9:54	56655	15495	41160	RDF	Rollz WTE dasna
90	11-12-2024	UP14KT3472	11:01	11:28	56770	15750	41020	RDF	Rollz WTE dasna
91	11-12-2024	UP14KT3946	11:25	11:56	57955	16100	41855	RDF	Rollz WTE dasna
92	12-12-2024	HR58D4424	8:10	8:38	57715	15700	42015	RDF	Rollz WTE dasna
93	12-12-2024	UP14KT3187	8:38	9:03	57840	15495	42345	RDF	Rollz WTE dasna
94	12-12-2024	HR55AK2479	8:58	9:26	58080	16200	41880	RDF	Rollz WTE dasna
95	12-12-2024	HR55AN1412	9:17	9:42	58525	16245	42280	RDF	Rollz WTE dasna
96	12-12-2024	HR55AK1412	9:43	10:08	57570	15500	42070	RDF	Rollz WTE dasna
97	12-12-2024	UP14KT3472	10:28	10:55	58065	15750	42315	RDF	Rollz WTE dasna
98	12-12-2024	UP14KT3946	12:02	12:30	59070	16100	42970	RDF	Rollz WTE dasna
99	12-12-2024	HR55AK2479	12:26	12:54	59100	16200	42900	RDF	Rollz WTE dasna
100	12-12-2024	HR63D5490	12:47	13:17	58105	16180	41925	RDF	Rollz WTE dasna
101	12-12-2024	HR58C5213	22:17	23:11	59560	18510	41050	RDF	Paswara Meerut
102	13-12-2024	UP14KT3187	9:08	9:35	57495	15495	42000	RDF	Rollz WTE dasna
103	13-12-2024	HR55AK2479	9:24	9:51	57340	16200	41140	RDF	Rollz WTE dasna
104	13-12-2024	HR55AN1412	10:09	10:35	57945	16245	41700	RDF	Rollz WTE dasna
105	13-12-2024	UP14KT3946	10:30	10:58	57980	16100	41880	RDF	Rollz WTE dasna
106	13-12-2024	HR55AK1412	10:53	11:20	56770	15500	41270	RDF	Rollz WTE dasna
107	13-12-2024	HR58D4424	11:13	11:38	56860	15700	41160	RDF	Rollz WTE dasna
108	13-12-2024	UP14KT3472	12:44	13:10	57620	15750	41870	RDF	Rollz WTE dasna
109	13-12-2024	HR58C5213	14:02	15:20	62690	18510	44180	RDF	Paswara Meerut
110	13-12-2024	HR58C5213	21:45	23:11	61485	18510	42975	RDF	Paswara Meerut
110	14-12-2024	HR55AK1412	8:05	8:32	57635	15500	42135	RDF	Rollz WTE dasna



112	14-12-2024	HR55AK2479	8:20	8:46	57445	16200	41245	RDF	Rollz WTE dasna
113	14-12-2024	HR55AN1412	9:00	9:26	58640	16245	42395	RDF	Rollz WTE dasna
114	14-12-2024	UP14KT3472	9:25	9:52	56755	15750	41005	RDF	Rollz WTE dasna
115	14-12-2024	UP14KT3946	9:43	10:11	57310	16100	41210	RDF	Rollz WTE dasna
116	14-12-2024	HR58D4424	10:06	10:34	57760	15700	42060	RDF	Rollz WTE dasna
117	14-12-2024	UP14KT3187	12:02	12:28	56970	15495	41475	RDF	Rollz WTE dasna
118	14-12-2024	HR58C5213	12:46	13:13	60315	18510	41805	RDF	Rollz WTE dasna
119	14-12-2024	HR69D6986	13:07	13:35	58315	17500	40815	RDF	Rollz WTE dasna
120	14-12-2024	HR58C5213	21:30	22:45	65695	18510	47185	RDF	Paswara Meerut
121	15-12-2024	HR55AK1412	9:05	9:33	57855	15500	42355	RDF	Rollz WTE dasna
122	15-12-2024	HR55AK2479	9:25	9:53	57225	16200	41025	RDF	Rollz WTE dasna
123	15-12-2024	HR55AN1412	9:50	10:15	58090	16245	41845	RDF	Rollz WTE dasna
124	15-12-2024	HR58D4424	10:08	10:34	56915	15700	41215	RDF	Rollz WTE dasna
125	15-12-2024	UP14KT3187	10:32	11:00	56555	15495	41060	RDF	Rollz WTE dasna
126	15-12-2024	UP14KT3472	10:52	11:19	58270	15750	42520	RDF	Rollz WTE dasna
127	15-12-2024	UP14KT3946	11:13	11:42	58160	16100	42060	RDF	Rollz WTE dasna
128	15-12-2024	HR63E6979	12:53	13:21	54130	12300	41830	RDF	Rollz WTE dasna
129	15-12-2024	HR69D6986	13:40	14:09	59750	17500	42250	RDF	Rollz WTE dasna
129	15-12-2024	HR58C5213	13:55	15:06	65145	18510	46635	RDF	Paswara Meerut
Total Weight In KG							5437990		
Total Weight In MT							5438.0		



01 Jan-25 To 15 Jan-25 RDF Vehcles Trip

Sr. No.	Invoice No	Date	Vehcle No.	Net Weight	In Time	Out Time	Location
1	240	01-01-2025	UP14 KT 3946	38,200	09:50	11:13	SUCHI PAPER MILLS
2	242	01-01-2025	HR55 AK 2479	37,455	11:33	13:13	SUCHI PAPER MILLS
3	245	01-01-2025	UP14 KT 3187	35,415	12:20	14:20	SUCHI PAPER MILLS
4	246	01-01-2025	UP14 KT 3496	33,675	13:04	15:22	SUCHI PAPER MILLS
5	247	01-01-2025	HR58 C 5054	38,715	13:53	16:13	SUCHI PAPER MILLS
6	248	01-01-2025	HR58 D 4424	36,280	14:45	17:07	SUCHI PAPER MILLS
7	251	02-01-2025	HR58 C 5054	36,700	10:5	11:10	SUCHI PAPER MILLS
8	253	02-01-2025	UP14 KT 3472	38,055	11:45	13:14	SUCHI PAPER MILLS
9	256	02-01-2025	HR55 AK 2479	36,705	12:15	14:20	SUCHI PAPER MILLS
10	257	02-01-2025	UP14 KT 3187	35,125	13:05	15:22	SUCHI PAPER MILLS
11	258	02-01-2025	UP14 KT 3496	38,655	13:57	16:24	SUCHI PAPER MILLS
12	260	02-01-2025	UP15 FT 1940	40,180	14:30	18:32	SUCHI PAPER MILLS
13	261	03-01-2025	UP14 KT 3187	38,200	07:15	08:21	SUCHI PAPER MILLS
14	262	03-01-2025	UP14 KT 3496	35,675	08:20	09:22	SUCHI PAPER MILLS
15	266	03-01-2025	UP15 FT 1940	34,980	09:55	11:27	SUCHI PAPER MILLS
16	268	03-01-2025	HR58 D 4424	38,205	11:24	13:50	SUCHI PAPER MILLS
17	269	03-01-2025	UP14 KT 3472	39,020	12:23	15:02	SUCHI PAPER MILLS
18	271	03-01-2025	HR55 AK 2479	41,120	14:00	16:08	SUCHI PAPER MILLS
19	272	04-01-2025	UP14 KT 3946	36,175	10:15	11:07	SUCHI PAPER MILLS
20	273	04-01-2025	UP15 FT 1940	34,560	11:00	12:02	SUCHI PAPER MILLS
21	277	04-01-2025	UP14 KT 3187	35,600	12:50	14:05	SUCHI PAPER MILLS
22	278	04-01-2025	UP14 KT 3496	36,175	13:30	15:00	SUCHI PAPER MILLS
23	279	04-01-2025	HR58 D 4424	39,765	14:00	15:58	SUCHI PAPER MILLS
24	281	04-01-2025	HR55 AK 2479	35,700	15:23	18:03	SUCHI PAPER MILLS
25	282	05-01-2025	UP14 KT 3187	38,765	09:04	10:01	SUCHI PAPER MILLS
26	284	05-01-2025	HR58 D 4424	38,150	10:35	12:01	SUCHI PAPER MILLS
27	285	05-01-2025	UP14 KT 3472	33,905	11:45	13:03	SUCHI PAPER MILLS
28	288	05-01-2025	HR55 AK 2479	38,255	12:50	13:56	SUCHI PAPER MILLS
29	290	05-01-2025	UP16ET0055	11,490	13:55	15:10	RollzIndia Dasna
30	291	05-01-2025	UP15 FT 1940	42,355	14:18	16:00	SUCHI PAPER MILLS
31	292	05-01-2025	HR58 C 5054	36,545	15:30	17:12	SUCHI PAPER MILLS
32	293	06-01-2025	UP16ET0055	10,090	16:40	17:10	RollzIndia Dasna
33	294	06-01-2025	UP14QT9255	10,505	16:58	17:19	RollzIndia Dasna
34	295	06-01-2025	HR63E6979	28,750	17:00	18:05	Paswara Meerut
35	296	06-01-2025	UP16HT3155	11,155	18:20	18:47	RollzIndia Dasna
36	297	06-01-2025	UP14 KT 3187	36,755	18:22	19:00	SUCHI PAPER MILLS
37	299	06-01-2025	HR58 D 4424	38,980	18:55	21:01	SUCHI PAPER MILLS
38	300	06-01-2025	UP14 KT 3472	40,200	19:04	21:56	SUCHI PAPER MILLS
39	301	06-01-2025	HR55 AK 2479	41,210	19:13	23:01	SUCHI PAPER MILLS
40	302	06-01-2025	UP14 KT 3946	35,455	19:19	23:55	SUCHI PAPER MILLS
41	303	07-01-2025	HR63E6979	29,310	12:01	13:05	Paswara Meerut
42	304	07-01-2025	UP14 KT 3187	38,450	13:55	14:01	SUCHI PAPER MILLS
43	305	07-01-2025	UP14 KT 3496	41,205	14:10	14:54	SUCHI PAPER MILLS
44	306	07-01-2025	HR58 D 4424	36,755	14:35	15:50	SUCHI PAPER MILLS
45	308	07-01-2025	HR55 AK 2479	36,205	15:20	16:49	SUCHI PAPER MILLS
46	309	07-01-2025	UP14 KT 3946	34,590	15:45	17:39	SUCHI PAPER MILLS
47	310	07-01-2025	UP15 FT 1940	38,175	16:00	18:36	SUCHI PAPER MILLS
48	311	07-01-2025	HR58 C 5054	40,105	16:17	20:00	SUCHI PAPER MILLS
49	312	07-01-2025	HR63D5001	33,980	20:23	22:05	Paswara Meerut
50	313	07-01-2025	HR3E6979	33,620	20:35	22:59	Paswara Meerut



51	314	08-01-2025	HR55 AK 2479	33,905	7:10	08:15	SUCHI PAPER MILLS
52	315	08-01-2025	HR58 C 5054	40,235	7:48	09:25	SUCHI PAPER MILLS
53	316	08-01-2025	HR58 D 4424	35,545	8:20	10:30	SUCHI PAPER MILLS
54	318	08-01-2025	UP14 KT 3472	39,870	10:15	12:11	SUCHI PAPER MILLS
55	320	08-01-2025	UP14 KT 3946	37,675	11:55	14:10	SUCHI PAPER MILLS
56	321	08-01-2025	UP15 FT 1940	38,300	13:40	15:15	SUCHI PAPER MILLS
57	322	08-01-2025	HR69D6986	41,895	15:56	17:02	Paswara Meerut
58	324	09-01-2025	HR55 AK 2479	38,200	7:10	08:15	SUCHI PAPER MILLS
59	325	09-01-2025	HR58 C 5054	37,645	7:48	09:25	SUCHI PAPER MILLS
60	326	09-01-2025	HR58 D 4424	33,980	8:20	10:30	SUCHI PAPER MILLS
61	327	09-01-2025	UP14 KT 3187	38,180	9:35	11:20	SUCHI PAPER MILLS
62	328	09-01-2025	UP14 KT 3472	36,545	10:15	12:11	SUCHI PAPER MILLS
63	329	09-01-2025	UP14 KT 3496	38,410	10:59	13:17	SUCHI PAPER MILLS
64	330	09-01-2025	UP14 KT 3946	35,090	11:55	14:10	SUCHI PAPER MILLS
65	332	09-01-2025	UP14 QT 9255	10,980	15:00	15:25	RollzIndia Dasna
66	333	09-01-2025	UP16ET0055	11,035	15:05	15:36	RollzIndia Dasna
67	334	09-01-2025	HR63E6979	27,940	16:55	18:05	Paswara Meerut
68	335	09-01-2025	HR63D5001	32,090	17:10	19:01	Paswara Meerut
69	336	09-01-2025	UP16HT3155	10,980	15:56	17:02	RollzIndia Dasna
70	337	10-01-2025	UP14 KT 3472	39,090	06:40	07:35	SUCHI PAPER MILLS
71	339	10-01-2025	UP14 KT 3946	36,165	07:45	09:12	SUCHI PAPER MILLS
72	340	10-01-2025	UP15 FT 1940	38,235	08:40	10:15	SUCHI PAPER MILLS
73	342	10-01-2025	UP14 KT 3187	37,325	09:35	12:04	SUCHI PAPER MILLS
74	343	10-01-2025	HR63E6979	29,590	11:55	13:00	Paswara Meerut
75	344	10-01-2025	HR63D5001	28,835	12:20	13:40	Paswara Meerut
76	345	10-01-2025	HR58 C 5054	37,560	12:56	14:55	SUCHI PAPER MILLS
77	346	10-01-2025	HR58 D 4424	38,190	13:45	16:00	SUCHI PAPER MILLS
78	347	10-01-2025	HR63E6979	30,440	18:01	19:02	Paswara Meerut
79	348	10-01-2025	HR63D5001	27,900	19:05	20:45	Paswara Meerut
80	349	11-01-2025	HR58 C 5054	39,090	06:45	07:24	SUCHI PAPER MILLS
81	351	11-01-2025	UP14 KT 3946	36,165	08:22	09:31	SUCHI PAPER MILLS
82	352	11-01-2025	UP15 FT 1940	33,980	09:15	10:25	SUCHI PAPER MILLS
83	353	11-01-2025	HR55 AK 2479	40,125	10:01	11:19	SUCHI PAPER MILLS
84	354	11-01-2025	UP14 KT 3187	36,545	11:12	12:25	SUCHI PAPER MILLS
85	355	11-01-2025	HR63E6979	24,505	13:10	14:29	Paswara Meerut
86	356	11-01-2025	HR63D5001	23,340	14:00	15:18	Paswara Meerut
87	357	11-01-2025	UP14 KT 3472	37,560	14:25	16:05	SUCHI PAPER MILLS
88	358	11-01-2025	UP14 KT 3496	38,190	15:35	17:01	SUCHI PAPER MILLS
89	359	11-01-2025	HR63E6979	29,000	19:02	20:00	Paswara Meerut
90	360	11-01-2025	HR63D5001	31,030	20:31	21:45	Paswara Meerut
91	361	12-01-2025	HR55 AK 2479	38,765	09:04	10:01	SUCHI PAPER MILLS
92	362	12-01-2025	UP14 KT 3946	34,500	09:55	11:07	SUCHI PAPER MILLS
93	363	12-01-2025	UP14 KT 3187	38,150	10:35	12:01	SUCHI PAPER MILLS
94	364	12-01-2025	HR58 C 5054	33,905	11:45	13:03	SUCHI PAPER MILLS
95	365	12-01-2025	HR58 D 4424	38,255	12:50	13:56	SUCHI PAPER MILLS
96	366	12-01-2025	UP14 KT 3472	40,190	13:42	14:50	SUCHI PAPER MILLS
97	367	12-01-2025	UP14 KT 3496	42,355	14:18	16:00	SUCHI PAPER MILLS
98	368	12-01-2025	UP15 FT 1940	36,545	15:30	16:55	SUCHI PAPER MILLS
99	369	12-01-2025	HR63E6979	30,930	16:55	18:00	Paswara Meerut
100	370	12-01-2025	HR63D5001	31,230	17:00	18:32	Paswara Meerut
101	372	13-01-2025	UP14 KT 3496	34,500	09:25	10:28	SUCHI PAPER MILLS
102	374	13-01-2025	HR58 C 5054	33,905	11:24	12:40	SUCHI PAPER MILLS



103	375	13-01-2025	HR63E6979	30,930	12:34	13:38	Paswara Meerut
104	376	13-01-2025	UP15 FT 1940	40,190	13:42	14:29	SUCHI PAPER MILLS
105	377	13-01-2025	HR55 AK 2479	42,355	14:18	15:25	SUCHI PAPER MILLS
106	378	13-01-2025	UP14 KT 3946	36,545	15:30	16:31	SUCHI PAPER MILLS
107	379	13-01-2025	UP14 KT 3187	38,255	16:15	17:07	SUCHI PAPER MILLS
108	380	14-01-2025	HR55 AK 2479	35,670	07:55	09:00	SUCHI PAPER MILLS
109	381	14-01-2025	UP14 KT 3946	38,905	08:58	09:55	SUCHI PAPER MILLS
110	383	14-01-2025	HR63E6979	32,595	11:20	12:33	Paswara Meerut
111	384	14-01-2025	UP14 KT 3187	35,675	12:01	13:20	SUCHI PAPER MILLS
112	385	14-01-2025	UP14 KT 3496	33,980	12:55	14:17	SUCHI PAPER MILLS
113	386	14-01-2025	UP14 KT 3472	40,145	13:50	15:09	SUCHI PAPER MILLS
114	387	14-01-2025	HR58 D 4424	38,455	14:45	16:07	SUCHI PAPER MILLS
115	389	14-01-2025	HR63E6979	31,970	18:00	19:12	Paswara Meerut
116	390	15-01-2025	HR58 D 4424	38,455	07:20	08:00	SUCHI PAPER MILLS
117	392	15-01-2025	HR63D5001	30,005	09:01	10:31	Paswara Meerut
118	393	15-01-2025	HR63E6979	32,240	09:05	10:31	Paswara Meerut
119	394	15-01-2025	HR55 AK 2479	36,070	09:55	11:10	SUCHI PAPER MILLS
120	395	15-01-2025	UP14 KT 3946	38,905	10:12	12:24	SUCHI PAPER MILLS
121	396	15-01-2025	UP14 KT 3496	40,145	12:01	13:17	SUCHI PAPER MILLS
122	397	15-01-2025	UP16HT 3155	12,190	12:58	15:10	RollzIndia Dasna
123	398	15-01-2025	UP14QT9255	13,120	13:00	15:36	RollzIndia Dasna
124	399	15-01-2025	HR63E6979	32,710	13:05	15:59	Paswara Meerut
125	400	15-01-2025	UP16ET0055	12,060	14:30	16:03	RollzIndia Dasna
126	401	15-01-2025	HR58 C 5054	35,675	14:34	16:35	SUCHI PAPER MILLS
127	402	15-01-2025	HR63D5001	29,645	16:02	17:29	Paswara Meerut
128	403	15-01-2025	UP16HT 3155	13,055	16:05	17:14	RollzIndia Dasna
129	404	15-01-2025	UP15 FT 1940	34,560	16:25	18:16	SUCHI PAPER MILLS
130	405	15-01-2025	UP14 KT 3472	35,670	17:01	19:05	SUCHI PAPER MILLS
Total Weight				44,20,060			



16 Jan-25 To 31 Jan-25 RDF Vehcles Trip

Sr. No.	Invoice No	Date	Vehcle No.	Net Weight	In Time	Out Time	Location
1	406	16-01-2025	UP14 KT 3187	32,595	08:01	09:20	SUCHI PAPER MILLS
2	407	16-01-2025	UP14 KT 3496	33,980	08:55	10:25	SUCHI PAPER MILLS
3	408	16-01-2025	HR55 AK 2479	35,675	09:25	11:31	SUCHI PAPER MILLS
4	409	16-01-2025	UP14 KT 3946	38,670	10:48	12:22	SUCHI PAPER MILLS
5	411	16-01-2025	HR58 D 4424	38,135	12:19	14:01	SUCHI PAPER MILLS
6	412	16-01-2025	HR63E6979	31,305	13:50	15:18	Paswara Meerut
7	413	16-01-2025	UP15 FT 1940	34,970	14:17	16:11	SUCHI PAPER MILLS
8	414	16-01-2025	UP14 KT 3472	36,015	16:01	17:00	SUCHI PAPER MILLS
9	415	16-01-2025	HR63E6979	30,390	16:46	20:02	Paswara Meerut
10	416	17-01-2025	UP15 FT 1940	38,185	07:01	08:05	SUCHI PAPER MILLS
11	417	17-01-2025	HR58 D 4424	36,755	08:12	09:00	SUCHI PAPER MILLS
12	418	17-01-2025	UP14 KT 3472	38,090	08:50	09:46	SUCHI PAPER MILLS
13	419	17-01-2025	HR55 AK 2479	40,135	09:01	10:32	SUCHI PAPER MILLS
14	420	17-01-2025	UP14 KT 3187	38,600	09:45	11:25	SUCHI PAPER MILLS
15	421	17-01-2025	UP14 KT 3946	35,675	11:33	12:50	SUCHI PAPER MILLS
16	423	17-01-2025	HR63E6979	33,820	14:06	16:53	Paswara Meerut
17	424	17-01-2025	HR58 C 5054	37,645	16:03	17:45	SUCHI PAPER MILLS
18	425	18-01-2025	HR55 AK 2479	34,750	07:20	08:45	SUCHI PAPER MILLS
19	426	18-01-2025	UP14 KT 3946	39,035	08:23	09:30	SUCHI PAPER MILLS
20	427	18-01-2025	HR58 C 5054	38,715	09:02	10:17	SUCHI PAPER MILLS
21	428	18-01-2025	HR58 D 4424	34,985	10:01	11:12	SUCHI PAPER MILLS
22	429	18-01-2025	UP15 FT 1940	35,605	10:49	12:03	SUCHI PAPER MILLS
23	430	18-01-2025	HR63E6979	29,470	11:04	12:59	Paswara Meerut
24	431	18-01-2025	HR63D5001	32,120	12:34	13:21	Paswara Meerut
25	432	18-01-2025	UP14 KT 3187	36,375	12:57	14:12	SUCHI PAPER MILLS
26	433	18-01-2025	UP14 KT 3472	36,090	13:05	15:07	SUCHI PAPER MILLS
27	434	18-01-2025	UP14 KT 3496	34,895	15:01	16:25	SUCHI PAPER MILLS
28	435	19-01-2025	UP14 KT 3472	38,715	08:01	08:48	SUCHI PAPER MILLS
29	436	19-01-2025	UP14 KT 3496	35,125	08:34	09:31	SUCHI PAPER MILLS
30	437	19-01-2025	UP14 KT 3946	34,150	09:24	10:21	SUCHI PAPER MILLS
31	438	19-01-2025	HR58 C 5054	36,700	10:11	11:13	SUCHI PAPER MILLS
32	439	19-01-2025	UP14 KT 3187	33,245	11:04	12:01	SUCHI PAPER MILLS
33	440	19-01-2025	HR58 D 4424	36,545	11:45	12:55	SUCHI PAPER MILLS
34	441	19-01-2025	UP15 FT 1940	39,170	12:23	13:43	SUCHI PAPER MILLS
35	442	19-01-2025	HR63E6979	29,890	14:05	15:04	Paswara Meerut
36	443	19-01-2025	HR55 AK 2479	38,165	14:56	16:21	SUCHI PAPER MILLS
37	444	19-01-2025	UP16HT3155	12,980	17:00	17:18	RollzIndia Dasna
38	445	19-01-2025	UP14QT9255	13,455	17:02	17:18	RollzIndia Dasna
39	446	19-01-2025	UP16ET0055	12,675	17:14	17:33	RollzIndia Dasna



40	447	20-01-2025	UP14 KT 3187	36,200	07:55	08:39	SUCHI PAPER MILLS
41	448	20-01-2025	UP14 KT 3472	38,180	08:10	09:26	SUCHI PAPER MILLS
42	450	20-01-2025	HR55 AK 2479	40,190	10:01	11:04	SUCHI PAPER MILLS
43	451	20-01-2025	UP14 KT 3946	38,675	10:34	12:00	SUCHI PAPER MILLS
44	452	20-01-2025	HR58 C 5054	36,995	11:02	12:51	SUCHI PAPER MILLS
45	453	20-01-2025	UP15 FT 1940	35,870	12:35	13:17	SUCHI PAPER MILLS
46	454	20-01-2025	HR63E6979	34,905	13:01	14:03	SUCHI PAPER MILLS
47	455	20-01-2025	HR58 D 4424	36,120	13:46	15:02	SUCHI PAPER MILLS
48	456	20-01-2025	HR63D5001	27,920	18:10	19:39	Paswara Meerut
49	457	21-01-2025	HR58 D 4424	34,235	07:01	08:16	SUCHI PAPER MILLS
50	458	21-01-2025	HR63D5001	31,920	07:55	09:09	Paswara Meerut
51	459	21-01-2025	HR58 C 5054	38,675	08:32	09:59	SUCHI PAPER MILLS
52	460	21-01-2025	UP15 FT 1940	35,670	09:01	10:51	SUCHI PAPER MILLS
53	461	21-01-2025	UP14 KT 3187	38,730	09:45	12:05	SUCHI PAPER MILLS
54	462	21-01-2025	UP14 KT 3472	36,890	10:16	13:12	SUCHI PAPER MILLS
55	463	21-01-2025	UP14 KT 3496	35,670	13:01	14:03	SUCHI PAPER MILLS
56	464	21-01-2025	HR55 AK 2479	41,200	14:12	15:35	SUCHI PAPER MILLS
57	466	21-01-2025	HR63D5001	30,765	19:45	20:46	Paswara Meerut
58	467	22-01-2025	HR55 AK 2479	33,560	08:06	09:20	SUCHI PAPER MILLS
59	468	22-01-2025	UP14 KT 3946	37,125	08:56	10:11	SUCHI PAPER MILLS
60	469	22-01-2025	HR58 D 4424	38,100	09:15	10:56	SUCHI PAPER MILLS
61	470	22-01-2025	UP14 KT 3472	36,890	10:01	11:40	SUCHI PAPER MILLS
62	471	22-01-2025	UP14 KT 3496	35,775	11:24	12:27	SUCHI PAPER MILLS
63	472	22-01-2025	HR58 C 5054	34,235	12:01	13:25	SUCHI PAPER MILLS
64	473	22-01-2025	UP15 FT 1940	39,090	12:45	14:17	SUCHI PAPER MILLS
65	474	22-01-2025	UP14 KT 3187	38,675	14:20	15:35	SUCHI PAPER MILLS
66	475	22-01-2025	HR63D5001	27,385	16:35	19:14	Paswara Meerut
67	476	22-01-2025	HR63E6979	26,500	16:48	19:17	Paswara Meerut
68	477	23-01-2025	HR58 C 5054	38,175	09:01	10:20	SUCHI PAPER MILLS
69	478	23-01-2025	UP15 FT 1940	32,900	09:45	11:17	SUCHI PAPER MILLS
70	480	23-01-2025	HR55 AK 2479	38,675	12:11	13:20	SUCHI PAPER MILLS
71	481	23-01-2025	UP14 KT 3946	40,105	12:40	14:35	SUCHI PAPER MILLS
72	482	23-01-2025	UP14 KT 3472	39,125	14:07	15:22	SUCHI PAPER MILLS
73	483	23-01-2025	UP14 KT 3496	36,170	15:19	16:27	SUCHI PAPER MILLS
74	484	23-01-2025	HR58 D 4424	34,670	15:38	17:20	SUCHI PAPER MILLS
75	485	23-01-2025	HR63D5001	29,200	19:45	21:00	Paswara Meerut
76	486	23-01-2025	HR63E6979	31,160	19:59	22:58	Paswara Meerut
77	487	24-01-2025	UP14 KT 3472	33,980	07:17	08:20	SUCHI PAPER MILLS
78	488	24-01-2025	UP14 KT 3496	35,670	08:01	09:11	SUCHI PAPER MILLS
79	490	24-01-2025	HR63E6979	32,120	09:45	12:19	Paswara Meerut
80	491	24-01-2025	HR63D5001	28,410	09:57	12:20	Paswara Meerut



81	492	24-01-2025	UP14 KT 3946	34,235	12:01	13:14	SUCHI PAPER MILLS
82	494	24-01-2025	UP14 KT 3187	32,980	13:20	15:18	SUCHI PAPER MILLS
83	495	24-01-2025	HR58 C 5054	33,545	15:17	16:21	SUCHI PAPER MILLS
84	496	24-01-2025	HR55 AK 2479	34,160	16:33	17:55	SUCHI PAPER MILLS
85	497	24-01-2025	UP15 FT 1940	32,875	16:51	18:40	SUCHI PAPER MILLS
86	499	24-01-2025	HR63E6979	29,580	21:15	23:10	Paswara Meerut
87	500	24-01-2025	HR63D5001	30,640	22:02	23:35	Paswara Meerut
88	502	25-01-2015	UP14 KT 3472	33,670	08:04	09:20	SUCHI PAPER MILLS
89	503	25-01-2015	UP14 KT 3496	38,790	09:23	10:17	SUCHI PAPER MILLS
90	504	25-01-2015	HR58 D 4424	35,455	10:11	11:03	SUCHI PAPER MILLS
91	505	25-01-2015	HR55 AK 2479	36,785	11:07	11:58	SUCHI PAPER MILLS
92	506	25-01-2015	UP14 KT 3946	35,600	11:56	13:06	SUCHI PAPER MILLS
93	507	25-01-2015	HR58 C 5054	38,125	12:43	14:01	SUCHI PAPER MILLS
94	508	25-01-2015	UP15 FT 1940	39,055	13:20	15:20	SUCHI PAPER MILLS
95	509	25-01-2015	UP14 KT 3187	34,560	15:17	16:45	SUCHI PAPER MILLS
96	521	26-01-2025	HR63E6979	36,560	21:04	23:02	Paswara Meerut
97	522	26-01-2025	HR63D5001	33,310	21:19	23:03	Paswara Meerut
98	531	27-01-2025	HR63E6979	25,680	16:20	17:33	Paswara Meerut
99	532	27-01-2025	HR63D5001	25,080	01:31	17:56	Paswara Meerut
100	539	28-01-2025	HR63E6979	29,680	12:50	14:25	Paswara Meerut
101	540	28-01-2025	HR63D5001	27,250	13:04	14:37	Paswara Meerut
102	543	28-01-2025	HR63E6979	28,160	21:07	23:01	Paswara Meerut
103	544	28-01-2025	HR63D5001	32,990	21:19	23:03	Paswara Meerut
104	551	29-01-2025	HR63D5001	25,700	10:56	13:18	Paswara Meerut
105	552	29-01-2025	HR63E6979	28,160	11:01	13:22	Paswara Meerut
106	563	30-01-2025	HR63D5001	25,100	18:55	20:58	Paswara Meerut
107	564	30-01-2025	HR63E6979	32,110	19:35	21:15	Paswara Meerut
108	571	31-01-2025	HR63D5001	30,690	11:17	12:49	Paswara Meerut
109	572	31-01-2025	HR63E6979	32,770	12:03	13:15	Paswara Meerut
110	575	31-01-2025	HR63D5001	27,770	17:20	19:41	Paswara Meerut
111	576	31-01-2025	HR63E6979	26,880	17:34	19:42	Paswara Meerut
Total Weight				37,57,945			

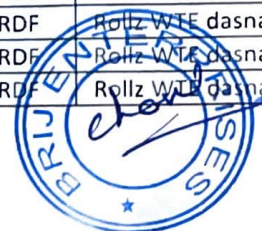


RDF DETAILS-LEGACY (16th DEC TO 31th DEC)

No.	Date	Vehicle Number	In Time	Out Time	Gross	Tare	Net	Material	Location
1	16-12-2024	HR58C5213	00:01	01:02	62645	18510	44135	RDF	Rollz WTE dasna
2	16-12-2024	HR63E6979	13:02	14:16	43330	12400	30930	RDF	Rollz WTE dasna
3	16-12-2024	UP14JT2298	15:00	15:10	20935	10500	10435	RDF	Rollz WTE dasna
4	16-12-2024	HR58C5213	15:07	16:21	59565	18510	41055	RDF	Rollz WTE dasna
5	16-12-2024	UP14JT5184	15:15	15:27	20910	11150	9760	RDF	Rollz WTE dasna
6	16-12-2024	UP14JT5707	15:22	15:32	21680	11250	10430	RDF	Rollz WTE dasna
7	16-12-2024	UP14JT5903	15:31	15:43	22085	11200	10885	RDF	Rollz WTE dasna
8	16-12-2024	UP14JT5987	15:42	15:52	20115	10400	9715	RDF	Rollz WTE dasna
9	16-12-2024	UP14JT8154	15:48	15:59	20390	11150	9240	RDF	Rollz WTE dasna
10	16-12-2024	UP14JT9287	15:55	16:04	19560	10400	9160	RDF	Rollz WTE dasna
11	16-12-2024	UP16ET7259	16:05	16:15	20590	10400	10190	RDF	Rollz WTE dasna
12	17-12-2024	HR58C5213	00:01	00:56	62225	18510	43715	RDF	Rollz WTE dasna
13	17-12-2024	HR63E6979	10:44	11:20	41305	12400	28905	RDF	Rollz WTE dasna
14	17-12-2024	HR58C5213	12:50	14:01	56625	18510	38115	RDF	Rollz WTE dasna
15	17-12-2024	UP14JT5707	16:09	16:18	20955	11250	9705	RDF	Rollz WTE dasna
16	17-12-2024	UP14JT5903	16:15	16:25	20905	11200	9705	RDF	Rollz WTE dasna
17	17-12-2024	UP14JT5987	16:22	16:35	20145	10400	9745	RDF	Rollz WTE dasna
18	17-12-2024	UP14JT9287	16:32	16:44	20620	10400	10220	RDF	Rollz WTE dasna
19	17-12-2024	UP14JT8154	16:37	16:48	21515	11150	10365	RDF	Rollz WTE dasna
20	17-12-2024	UP16ET7259	16:46	16:57	19485	10400	9085	RDF	Rollz WTE dasna
21	17-12-2024	UP14JT2298	16:54	17:04	20530	10500	10030	RDF	Rollz WTE dasna
22	17-12-2024	UP14JT5184	17:00	17:09	20475	11150	9325	RDF	Rollz WTE dasna
23	17-12-2024	HR69D6986	17:41	18:54	53875	17540	36335	RDF	Rollz WTE dasna
24	17-12-2024	HR63E6979	17:41	18:56	41600	12400	29200	RDF	Rollz WTE dasna
25	17-12-2024	HR58C5213	21:45	22:58	52775	18510	34265	RDF	Rollz WTE dasna
26	17-12-2024	HR58C5213	11:56	13:01	55745	18510	37235	RDF	Rollz WTE dasna
27	18-12-2024	HR63E6979	13:57	16:54	40385	12400	27985	RDF	Rollz WTE dasna
28	18-12-2024	HR69D6986	17:04	17:35	57355	17540	39815	RDF	Rollz WTE dasna
29	18-12-2024	UP16ET7259	18:11	18:20	19520	10400	9120	RDF	Rollz WTE dasna
30	18-12-2024	UP14JT2298	18:22	18:32	20125	10500	9625	RDF	Rollz WTE dasna
31	18-12-2024	UP14JT5707	18:28	18:41	22085	11250	10835	RDF	Rollz WTE dasna
32	18-12-2024	UP14JT8154	18:35	18:45	22115	11150	10965	RDF	Rollz WTE dasna
33	18-12-2024	UP14JT5987	18:45	18:58	20135	10400	9735	RDF	Rollz WTE dasna
34	18-12-2024	UP14JT5903	18:50	19:02	20705	11200	9505	RDF	Rollz WTE dasna
35	18-12-2024	UP14JT5184	18:59	19:07	20780	11150	9630	RDF	Rollz WTE dasna
36	18-12-2024	UP14JT9287	19:07	19:19	19810	10400	9410	RDF	Rollz WTE dasna
37	19-12-2024	HR58C5213	07:10	08:11	62885	18510	44375	RDF	Rollz WTE dasna
38	19-12-2024	HR69D6986	10:22	11:32	63555	17540	46015	RDF	Rollz WTE dasna
39	19-12-2024	HR58C5213	16:20	17:23	60725	18510	42215	RDF	Rollz WTE dasna
40	19-12-2024	UP14JT5707	17:15	17:25	20265	11250	9015	RDF	Rollz WTE dasna
41	19-12-2024	UP14JT5903	17:21	17:33	20245	11200	9045	RDF	Rollz WTE dasna
42	19-12-2024	UP14JT5987	17:28	17:38	21090	10400	10690	RDF	Rollz WTE dasna
43	19-12-2024	UP14JT2298	17:38	17:50	19595	10500	9095	RDF	Rollz WTE dasna
44	19-12-2024	UP14JT5184	17:43	17:53	21970	11150	10820	RDF	Rollz WTE dasna
45	19-12-2024	UP16ET7259	17:52	18:05	20200	10400	9800	RDF	Rollz WTE dasna
46	19-12-2024	HR63E6979	17:55	19:06	41405	12400	29005	RDF	Rollz WTE dasna
47	19-12-2024	UP14JT9287	18:00	18:10	20670	10400	10270	RDF	Rollz WTE dasna
48	19-12-2024	UP14JT8154	18:06	18:18	21925	11150	10775	RDF	Rollz WTE dasna
49	19-12-2024	HR69D6986	21:32	22:45	57745	17540	40205	RDF	Rollz WTE dasna
50	20-12-2024	HR58C5213	07:15	08:25	63615	18510	45105	RDF	Rollz WTE dasna
51	20-12-2024	HR63E6979	09:00	10:55	38755	12400	26355	RDF	Rollz WTE dasna
52	20-12-2024	UP14JT5987	14:30	14:43	20945	10400	10545	RDF	Rollz WTE dasna
53	20-12-2024	UP14JT5903	14:37	14:49	21585	11200	10385	RDF	Rollz WTE dasna
54	20-12-2024	UP14JT8154	14:46	14:54	22035	11150	10885	RDF	Rollz WTE dasna
55	20-12-2024	UP14JT9287	14:57	15:09	19740	10400	9340	RDF	Rollz WTE dasna
56	20-12-2024	HR58C5213	15:01	16:12	61890	18510	43380	RDF	Rollz WTE dasna



S.No.	Date	Vehicle Number	In Time	Out Time	Gross	Tare	Net	Material	Location
57	20-12-2024	UP14JT5184	15:03	15:13	21735	11150	10585	RDF	Rollz WTE dasna
58	20-12-2024	UP16ET7259	15:10	15:21	21030	10400	10630	RDF	Rollz WTE dasna
59	20-12-2024	UP14JT5707	15:20	15:29	21080	11250	9830	RDF	Rollz WTE dasna
60	20-12-2024	UP14JT2298	15:25	15:33	20675	10500	10175	RDF	Rollz WTE dasna
61	21-12-2024	HR58C5213	11:06	12:07	59480	18510	40970	RDF	Rollz WTE dasna
62	21-12-2024	UP14JT9287	14:09	14:21	21070	10400	10670	RDF	Rollz WTE dasna
63	21-12-2024	UP14JT8154	14:15	14:25	20750	11150	9600	RDF	Rollz WTE dasna
64	21-12-2024	UP14JT5903	14:22	14:35	21550	11200	10350	RDF	Rollz WTE dasna
65	21-12-2024	UP14JT2298	14:32	14:42	20180	10500	9680	RDF	Rollz WTE dasna
66	21-12-2024	UP14JT5707	14:37	14:49	21285	11250	10035	RDF	Rollz WTE dasna
67	21-12-2024	UP14JT5184	14:46	14:56	20960	11150	9810	RDF	Rollz WTE dasna
68	21-12-2024	UP16ET7259	14:54	15:06	20050	10400	9650	RDF	Rollz WTE dasna
69	21-12-2024	UP14JT5987	15:00	15:10	20550	10400	10150	RDF	Rollz WTE dasna
70	21-12-2024	HR69D6986	20:03	22:13	57895	17540	40355	RDF	Rollz WTE dasna
71	21-12-2024	HR63E6979	21:07	22:14	44625	12400	32225	RDF	Rollz WTE dasna
72	22-12-2024	HR58C5213	13:00	14:04	58735	18510	40225	RDF	Rollz WTE dasna
73	22-12-2024	HR69D6986	15:00	16:03	63740	17540	46200	RDF	Rollz WTE dasna
74	22-12-2024	UP14JT5707	15:06	15:17	20965	11250	9715	RDF	Rollz WTE dasna
75	22-12-2024	UP14JT5903	15:12	15:22	21990	11200	10790	RDF	Rollz WTE dasna
76	22-12-2024	UP14JT5987	15:19	15:31	19960	10400	9560	RDF	Rollz WTE dasna
77	22-12-2024	UP14JT9287	15:29	15:38	20000	10400	9600	RDF	Rollz WTE dasna
78	22-12-2024	UP14JT8154	15:34	15:44	21175	11150	10025	RDF	Rollz WTE dasna
79	22-12-2024	UP16ET7259	15:43	15:56	20055	10400	9655	RDF	Rollz WTE dasna
80	22-12-2024	UP14JT2298	15:51	16:03	19560	10500	9060	RDF	Rollz WTE dasna
81	22-12-2024	UP14JT5184	15:57	16:08	21525	11150	10375	RDF	Rollz WTE dasna
82	23-12-2024	HR69D6986	12:01	13:50	62435	17540	44895	RDF	Rollz WTE dasna
83	23-12-2024	UP14JT5707	15:35	15:45	22550	11250	11300	RDF	Rollz WTE dasna
84	23-12-2024	UP14JT5903	15:41	15:53	22115	11200	10915	RDF	Rollz WTE dasna
85	23-12-2024	UP14JT5987	15:48	15:57	21755	10400	11355	RDF	Rollz WTE dasna
86	23-12-2024	UP14JT2298	15:58	16:08	20725	10500	10225	RDF	Rollz WTE dasna
87	23-12-2024	UP14JT5184	16:03	16:16	21185	11150	10035	RDF	Rollz WTE dasna
88	23-12-2024	UP16ET7259	16:12	16:24	19885	10400	9485	RDF	Rollz WTE dasna
89	23-12-2024	UP14JT9287	16:20	16:31	20920	10400	10520	RDF	Rollz WTE dasna
90	23-12-2024	UP14JT8154	16:26	16:37	20455	11150	9305	RDF	Rollz WTE dasna
91	23-12-2024	HR58C5213	16:42	17:39	62780	18510	44270	RDF	Rollz WTE dasna
92	24-12-2024	UP14JT5903	15:26	15:36	20340	11200	9140	RDF	Rollz WTE dasna
93	24-12-2024	UP14JT9287	15:33	15:44	19665	10400	9265	RDF	Rollz WTE dasna
94	24-12-2024	UP14JT8154	15:42	15:51	21415	11150	10265	RDF	Rollz WTE dasna
95	24-12-2024	UP16ET7259	15:53	16:03	20105	10400	9705	RDF	Rollz WTE dasna
96	24-12-2024	UP14JT5184	15:59	16:10	22065	11150	10915	RDF	Rollz WTE dasna
97	24-12-2024	UP14JT5987	16:06	16:15	20345	10400	9945	RDF	Rollz WTE dasna
98	24-12-2024	UP14JT5707	16:16	16:26	20765	11250	9515	RDF	Rollz WTE dasna
99	24-12-2024	UP14JT2298	16:21	16:34	20975	10500	10475	RDF	Rollz WTE dasna
100	24-12-2024	UP14JT5903	17:21	17:31	21825	11200	10625	RDF	Rollz WTE dasna
101	24-12-2024	UP14JT9287	17:30	17:43	20840	10400	10440	RDF	Rollz WTE dasna
102	24-12-2024	UP14JT8154	17:41	17:53	20180	11150	9030	RDF	Rollz WTE dasna
103	24-12-2024	UP16ET7259	17:47	17:55	21200	10400	10800	RDF	Rollz WTE dasna
104	24-12-2024	UP14JT5184	17:54	18:06	21320	11150	10170	RDF	Rollz WTE dasna
105	24-12-2024	UP14JT5987	18:04	18:14	20050	10400	9650	RDF	Rollz WTE dasna
106	24-12-2024	UP14JT5707	18:09	18:20	21430	11250	10180	RDF	Rollz WTE dasna
107	24-12-2024	UP14JT2298	18:18	18:27	20080	10500	9580	RDF	Rollz WTE dasna
108	24-12-2024	UP14JT5903	19:36	19:44	21130	11200	9930	RDF	Rollz WTE dasna
109	24-12-2024	UP14JT9287	19:46	19:57	19520	10400	9120	RDF	Rollz WTE dasna
110	24-12-2024	UP14JT8154	19:51	20:01	21975	11150	10825	RDF	Rollz WTE dasna
111	24-12-2024	UP16ET7259	20:00	20:12	20620	10400	10220	RDF	Rollz WTE dasna
112	25-12-2024	HR69D6986	12:45	13:36	58745	17540	41205	RDF	Rollz WTE dasna
113	25-12-2024	HR63E6979	14:04	15:11	41360	12400	28960	RDF	Rollz WTE dasna



S.No.	Date	Vehicle Number	In Time	Out Time	Gross	Tare	Net	Material	Location
114	25-12-2024	UP14JT8154	14:12	14:22	21810	11150	10660	RDF	Rollz WTE dasna
115	25-12-2024	UP14JT2298	14:21	14:34	21280	10500	10780	RDF	Rollz WTE dasna
116	25-12-2024	UP14JT9287	14:32	14:44	20920	10400	10520	RDF	Rollz WTE dasna
117	25-12-2024	UP14JT5903	14:38	14:49	21260	11200	10060	RDF	Rollz WTE dasna
118	25-12-2024	UP16ET7259	14:45	14:56	21130	10400	10730	RDF	Rollz WTE dasna
119	25-12-2024	UP14JT5184	14:55	15:05	21550	11150	10400	RDF	Rollz WTE dasna
120	25-12-2024	UP14JT5987	15:00	15:09	21340	10400	10940	RDF	Rollz WTE dasna
121	25-12-2024	UP14JT5707	15:09	15:19	21415	11250	10165	RDF	Rollz WTE dasna
122	25-12-2024	UP14JT8154	16:33	16:45	21875	11150	10725	RDF	Rollz WTE dasna
123	25-12-2024	UP14JT2298	16:41	16:51	20820	10500	10320	RDF	Rollz WTE dasna
124	25-12-2024	UP14JT9287	16:48	17:00	20510	10400	10110	RDF	Rollz WTE dasna
125	25-12-2024	UP14JT5903	16:57	17:07	21650	11200	10450	RDF	Rollz WTE dasna
126	25-12-2024	UP16ET7259	17:08	17:21	20835	10400	10435	RDF	Rollz WTE dasna
127	25-12-2024	UP14JT5184	17:14	17:24	21915	11150	10765	RDF	Rollz WTE dasna
128	25-12-2024	UP14JT5987	17:21	17:33	21310	10400	10910	RDF	Rollz WTE dasna
129	25-12-2024	HR63D5490	22:41	00:56	56000	17220	38780	RDF	Rollz WTE dasna
130	26-12-2024	HR55AK2479	7:10	08:15	51870	16200	35670	RDF	Rollz WTE dasna
131	26-12-2024	HR58C5054	7:48	09:25	55180	16980	38200	RDF	Rollz WTE dasna
132	26-12-2024	HR58D4424	8:20	10:30	50260	15700	34560	RDF	Rollz WTE dasna
133	26-12-2024	HR63E6979	09:02	10:23	39800	12400	27400	RDF	Rollz WTE dasna
134	26-12-2024	UP14KT3187	9:35	11:20	52430	15495	36935	RDF	Rollz WTE dasna
135	26-12-2024	UP14KT3472	10:15	12:11	55930	15750	40180	RDF	Rollz WTE dasna
136	26-12-2024	UP14KT3496	10:59	13:17	51345	17110	34235	RDF	Rollz WTE dasna
137	26-12-2024	UP14KT3946	11:55	14:10	53775	16100	37675	RDF	Rollz WTE dasna
138	26-12-2024	UP15FT1940	13:40	15:15	53630	17290	36340	RDF	Rollz WTE dasna
139	26-12-2024	HR69D6986	15:17	16:04	57725	17540	40185	RDF	Rollz WTE dasna
140	27-12-2024	UP14KT3472	10:5	11:10	54180	15750	38430	RDF	Rollz WTE dasna
141	27-12-2024	UP14KT3496	10:55	12:12	51670	17110	34560	RDF	Rollz WTE dasna
142	27-12-2024	UP14KT3946	11:45	13:14	56355	16100	40255	RDF	Rollz WTE dasna
143	27-12-2024	UP15FT1940	12:15	14:20	54225	17290	36935	RDF	Rollz WTE dasna
144	27-12-2024	HR55AK2479	13:05	15:22	56380	16200	40180	RDF	Rollz WTE dasna
145	27-12-2024	HR58C5054	13:57	16:24	60140	16980	43160	RDF	Rollz WTE dasna
146	27-12-2024	HR58D4424	14:25	17:30	49880	15700	34180	RDF	Rollz WTE dasna
147	27-12-2024	UP14KT3187	14:30	18:32	52275	15495	36780	RDF	Rollz WTE dasna
148	28-12-2024	UP14KT3946	8:20	09:09	51560	16100	35460	RDF	Rollz WTE dasna
149	28-12-2024	UP15FT1940	*9:35	10:40	51790	17290	34500	RDF	Rollz WTE dasna
150	28-12-2024	HR55AK2479	10:15	11:42	54460	16200	38260	RDF	Rollz WTE dasna
151	28-12-2024	HR58C5054	10:59	13:03	53915	16980	36935	RDF	Rollz WTE dasna
152	28-12-2024	HR58D4424	11:55	14:05	55680	15700	39980	RDF	Rollz WTE dasna
153	28-12-2024	UP14KT3187	13:40	15:15	56695	15495	41200	RDF	Rollz WTE dasna
154	28-12-2024	UP14KT3472	14:20	16:20	56155	15750	40405	RDF	Rollz WTE dasna
155	28-12-2024	UP14KT3496	14:55	17:22	52890	17110	35780	RDF	Rollz WTE dasna
156	29-12-2024	UP14KT3187	07:55	09:00	46475	15495	30980	RDF	Rollz WTE dasna
157	29-12-2024	UP14KT3472	09:10	10:02	54465	15750	38715	RDF	Rollz WTE dasna
158	29-12-2024	UP14KT3496	10:15	11:07	52535	17110	35425	RDF	Rollz WTE dasna
159	29-12-2024	UP14KT3946	11:00	12:02	53035	16100	36935	RDF	Rollz WTE dasna
160	29-12-2024	UP15FT1940	11:55	13:11	57345	17290	40055	RDF	Rollz WTE dasna
161	29-12-2024	HR55AK2479	12:50	14:05	58305	16200	42105	RDF	Rollz WTE dasna
162	29-12-2024	HR58C5054	13:30	15:00	56685	16980	39705	RDF	Rollz WTE dasna
163	29-12-2024	HR58D4424	14:00	15:58	50485	15700	34785	RDF	Rollz WTE dasna
164	30-12-2024	UP14KT3946	08:10	09:15	48555	16100	32455	RDF	Rollz WTE dasna
165	30-12-2024	UP15FT1940	09:00	10:17	54070	17290	36780	RDF	Rollz WTE dasna
166	30-12-2024	HR55AK2479	09:50	11:13	50355	16200	34155	RDF	Rollz WTE dasna
167	30-12-2024	UP14KT3187	10:45	12:07	53760	15495	38265	RDF	Rollz WTE dasna
168	30-12-2024	UP14KT3472	11:33	13:13	56985	15750	41235	RDF	Rollz WTE dasna
169	30-12-2024	UP14KT3496	12:20	14:20	57410	17110	40300	RDF	Rollz WTE dasna
170	30-12-2024	HR58C5054	13:04	15:22	55770	16980	38790	RDF	Rollz WTE dasna



S.No.	Date	Vehicle Number	In Time	Out Time	Gross	Tare	Net	Material	Location
171	30-12-2024	HR58D4424	13:53	16:13	52245	15700	36545	RDF	Rollz WTE dasna
172	31-12-2024	UP14KT3472	11:00	12:02	56985	15750	41235	RDF	Rollz WTE dasna
173	31-12-2024	UP14KT3496	11:55	13:11	57410	17110	40300	RDF	Rollz WTE dasna
174	31-12-2024	HR58C5054	12:50	14:05	55770	16980	38790	RDF	Rollz WTE dasna
175	31-12-2024	HR58D4424	13:30	15:00	52245	15700	36545	RDF	Rollz WTE dasna
176	31-12-2024	UP14KT3946	14:00	15:58	49515	16100	33415	RDF	Rollz WTE dasna
177	31-12-2024	UP15FT1940	14:45	17:01	56390	17290	39100	RDF	Rollz WTE dasna
178	31-12-2024	HR55AK2479	15:20	17:56	53765	16200	37565	RDF	Rollz WTE dasna
179	31-12-2024	UP14KT3187	15:35	19:05	53385	15495	37890	RDF	Rollz WTE dasna
Total Weight In KG							4015215		
Total Weight In MT							4015.215		



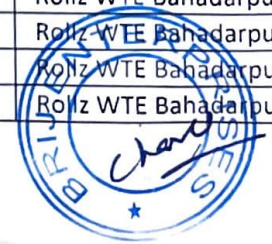
RDF DETAILS-LEGACY (11th Nov TO 20th Nov)

S.	Date	Vehicle Number	In Time	Out Time	Gross	Tare	Net	Material	Location	
1	11-11-2024	UP14JT5903	10:02	10:25	21245	11200	10045	RDF	Rollz WTE Bahadarpur	
2	11-11-2024	UP14JT5707	11:05	11:33	21785	11250	10535	RDF	Rollz WTE Bahadarpur	
3	11-11-2024	UP14JT8154	11:45	12:18	20985	11150	9835	RDF	Rollz WTE Bahadarpur	
4	11-11-2024	UP14JT2298	13:30	14:05	20555	10500	10055	RDF	Rollz WTE Bahadarpur	
5	11-11-2024	UP14JT9287	15:10	16:00	20665	10400	10265	RDF	Rollz WTE Bahadarpur	
6	12-11-2024	UP14JT5913	08:05	08:30	20995	11115	9880	RDF	Rollz WTE Bahadarpur	
7	12-11-2024	UP14JT9287	10:15	10:40	20705	10400	10305	RDF	Rollz WTE Bahadarpur	
8	12-11-2024	UP14JT2298	10:45	11:08	21105	10500	10605	RDF	Rollz WTE Bahadarpur	
9	12-11-2024	UP14JT5707	12:05	12:35	20445	11250	9195	RDF	Rollz WTE Bahadarpur	
10	13-11-2024	UP14JT5913	09:30	10:05	21245	11115	10130	RDF	Rollz WTE Bahadarpur	
11	13-11-2024	UP14JT9287	09:50	10:20	20985	10400	10585	RDF	Rollz WTE Bahadarpur	
12	13-11-2024	UP14JT2298	10:15	10:50	20515	10500	10015	RDF	Rollz WTE Bahadarpur	
13	13-11-2024	UP14JT5903	11:02	11:35	19640	10200	9440	RDF	Rollz WTE Bahadarpur	
14	13-11-2024	UP14JT8154	13:04	13:48	21315	11150	10165	RDF	Rollz WTE Bahadarpur	
15	14-11-2024	UP14JT5707	08:15	08:40	21405	11250	10155	RDF	Rollz WTE Bahadarpur	
16	14-11-2024	UP14JT8154	08:23	08:55	20815	11150	9665	RDF	Rollz WTE Bahadarpur	
17	14-11-2024	UP14JT5903	09:10	09:35	20900	11200	9700	RDF	Rollz WTE Bahadarpur	
18	14-11-2024	UP14JT9287	10:30	11:08	20315	10400	9915	RDF	Rollz WTE Bahadarpur	
19	14-11-2024	UP14JT5913	13:40	13:58	21415	11115	10300	RDF	Rollz WTE Bahadarpur	
20	14-11-2024	UP14JT2298	15:50	16:21	20115	10500	9615	RDF	Rollz WTE Bahadarpur	
21	15-11-2024	UP14JT8154	07:40	08:00	20985	11150	9835	RDF	Rollz WTE Bahadarpur	
22	15-11-2024	UP14JT2298	07:58	08:20	20555	10500	10055	RDF	Rollz WTE Bahadarpur	
23	15-11-2024	UP14JT9287	12:00	12:18	20705	10400	10305	RDF	Rollz WTE Bahadarpur	
24	15-11-2024	UP14JT5707	14:15	12:45	20445	11250	9195	RDF	Rollz WTE Bahadarpur	
25	16-11-2024	UP14JT5707	10:15	10:48	20585	11250	9335	RDF	Rollz WTE Bahadarpur	
26	16-11-2024	UP14JT5903	11:23	11:39	20840	11200	9640	RDF	Rollz WTE Bahadarpur	
27	16-11-2024	UP14JT8154	13:03	13:55	21320	11150	10170	RDF	Rollz WTE Bahadarpur	
28	16-11-2024	UP14JT5913	15:55	16:10	21485	11115	10370	RDF	Rollz WTE Bahadarpur	
29	16-11-2024	UP14JT5987	17:27	18:00	20315	10400	9915	RDF	Rollz WTE Bahadarpur	
30	17-11-2024	UP14JT9287	09:30	09:10	20710	10400	10310	RDF	Rollz WTE Bahadarpur	
31	17-11-2024	UP14JT5913	10:15	10:25	21015	11115	9900	RDF	Rollz WTE Bahadarpur	
32	17-11-2024	UP14JT2298	11:03	11:14	20880	10500	10380	RDF	Rollz WTE Bahadarpur	
33	17-11-2024	UP14JT5707	13:30	13:43	20730	11250	9480	RDF	Rollz WTE Bahadarpur	
34	17-11-2024	UP14JT8154	15:18	15:35	21160	11150	10010	RDF	Rollz WTE Bahadarpur	
35	18-11-2024	UP14JT5903	11:30	11:40	21245	11200	10045	RDF	Rollz WTE Bahadarpur	
36	18-11-2024	UP14JT5913	11:42	11:53	20995	11115	9880	RDF	Rollz WTE Bahadarpur	
37	18-11-2024	UP14JT9287	12:10	12:25	20985	10400	10585	RDF	Rollz WTE Bahadarpur	
38	18-11-2024	UP14JT5707	13:35	13:45	20585	11250	9335	RDF	Rollz WTE Bahadarpur	
39	18-11-2024	UP14JT8154	14:00	14:15	21315	11150	10165	RDF	Rollz WTE Bahadarpur	
40	18-11-2024	UP14JT2298	15:50	16:10	20115	10500	9615	RDF	Rollz WTE Bahadarpur	
41	19-11-2024	UP14JT5903	10:00	10:15	21400	11250	10150	RDF	Rollz WTE Bahadarpur	
42	19-11-2024	UP14JT2298	11:20	11:35	20650	10500	10150	RDF	Rollz WTE Bahadarpur	
43	19-11-2024	UP14JT9287	12:00	12:14	20755	10400	10355	RDF	Rollz WTE Bahadarpur	
44	19-11-2024	UP14JT5184	13:50	14:20	21505	11150	10355	RDF	Rollz WTE Bahadarpur	
45	19-11-2024	UP14JT5913	15:33	13:55	21770	11115	10655	RDF	Rollz WTE Bahadarpur	
46	20-11-2024	UP14JT2298	11:05	11:28	20205	10500	9705	RDF	Rollz WTE Bahadarpur	
47	20-11-2024	UP14JT9287	11:45	12:10	20990	10400	10590	RDF	Rollz WTE Bahadarpur	
48	20-11-2024	UP14JT5707	13:30	14:00	21365	11200	10165	RDF	Rollz WTE Bahadarpur	
49	20-11-2024	UP14JT5913	15:08	15:32	20655	11115	9540	RDF	Rollz WTE Bahadarpur	
Total Weight In KG							490595			
Total Weight In MT							490.6			



RDF DETAILS-LEGACY (21st Nov TO 30th Nov)

No.	Date	Vehicle Number	In Time	Out Time	Gross	Tare	Net	Material	Location
1	21-11-2024	UP14JT2298	00:28	00:50	20235	10500	9735	RDF	Rollz WTE Bahadarpur
2	21-11-2024	UP14JT5913	00:45	01:04	20835	11150	9685	RDF	Rollz WTE Bahadarpur
3	21-11-2024	UP14JT8154	00:57	01:18	21340	11150	10190	RDF	Rollz WTE Bahadarpur
4	21-11-2024	UP14JT9287	01:08	01:31	19405	10400	9005	RDF	Rollz WTE Bahadarpur
5	21-11-2024	UP14JT2298	04:18	04:38	20145	10500	9645	RDF	Rollz WTE Bahadarpur
6	21-11-2024	UP14JT5913	04:25	04:43	20955	11150	9805	RDF	Rollz WTE Bahadarpur
7	21-11-2024	UP14JT8154	04:39	04:59	21325	11150	10175	RDF	Rollz WTE Bahadarpur
8	22-11-2024	UP14JT5913	00:59	01:20	21220	11150	10070	RDF	Rollz WTE Bahadarpur
9	22-11-2024	UP14JT8154	01:10	01:29	20695	11150	9545	RDF	Rollz WTE Bahadarpur
10	22-11-2024	UP16ET7259	01:25	01:42	20755	10400	10355	RDF	Rollz WTE Bahadarpur
11	22-11-2024	UP14JT9287	01:38	01:58	20310	10400	9910	RDF	Rollz WTE Bahadarpur
12	22-11-2024	UP14JT5913	04:57	05:15	21150	11150	10000	RDF	Rollz WTE Bahadarpur
13	22-11-2024	UP14JT8154	05:02	05:25	21630	11150	10480	RDF	Rollz WTE Bahadarpur
14	23-11-2024	UP14JT9287	00:37	00:57	20815	10400	10415	RDF	Rollz WTE Bahadarpur
15	23-11-2024	UP14JT5913	00:50	01:08	20825	11150	9675	RDF	Rollz WTE Bahadarpur
16	23-11-2024	UP14JT2298	01:02	01:22	20510	10500	10010	RDF	Rollz WTE Bahadarpur
17	23-11-2024	UP16ET7259	01:15	01:36	20150	10400	9750	RDF	Rollz WTE Bahadarpur
18	23-11-2024	UP14JT5913	04:23	04:42	20895	11150	9745	RDF	Rollz WTE Bahadarpur
19	23-11-2024	UP14JT2298	04:32	04:49	20365	10500	9865	RDF	Rollz WTE Bahadarpur
20	24-11-2024	UP14JT8154	01:15	01:37	20910	11150	9760	RDF	Rollz WTE Bahadarpur
21	24-11-2024	UP14JT2298	01:26	01:45	20635	10500	10135	RDF	Rollz WTE Bahadarpur
22	24-11-2024	UP14JT9287	01:41	02:02	20860	10400	10460	RDF	Rollz WTE Bahadarpur
23	24-11-2024	UP16ET7259	01:54	02:17	20315	10400	9915	RDF	Rollz WTE Bahadarpur
24	24-11-2024	UP14JT2298	05:24	05:44	20430	10500	9930	RDF	Rollz WTE Bahadarpur
25	25-11-2024	UP14JT2298	00:46	01:07	20300	10500	9800	RDF	Rollz WTE Bahadarpur
26	25-11-2024	UP14JT5913	00:56	01:15	20695	11150	9545	RDF	Rollz WTE Bahadarpur
27	25-11-2024	UP16ET7259	01:12	01:29	20335	10400	9935	RDF	Rollz WTE Bahadarpur
28	25-11-2024	UP14JT8154	01:23	01:43	21640	11150	10490	RDF	Rollz WTE Bahadarpur
29	25-11-2024	UP14JT5913	04:30	04:48	21630	11150	10480	RDF	Rollz WTE Bahadarpur
30	25-11-2024	UP16ET7259	04:38	04:59	20270	10400	9870	RDF	Rollz WTE Bahadarpur
31	26-11-2024	UP14JT8154	01:27	01:50	21235	11150	10085	RDF	Rollz WTE Bahadarpur
32	26-11-2024	UP14JT5913	01:42	02:02	20750	11150	9600	RDF	Rollz WTE Bahadarpur
33	26-11-2024	UP14JT2298	01:55	02:13	20785	10500	10285	RDF	Rollz WTE Bahadarpur
34	26-11-2024	UP14JT9287	02:07	02:27	20820	10400	10420	RDF	Rollz WTE Bahadarpur
35	26-11-2024	UP14JT5913	05:45	06:06	20815	11150	9665	RDF	Rollz WTE Bahadarpur
36	27-11-2024	UP14JT2298	00:28	00:47	20800	10500	10300	RDF	Rollz WTE Bahadarpur
37	27-11-2024	UP14JT9287	00:39	00:56	20250	10400	9850	RDF	Rollz WTE Bahadarpur
38	27-11-2024	UP14JT8154	00:54	01:16	20775	11150	9625	RDF	Rollz WTE Bahadarpur
39	27-11-2024	UP14JT5913	01:07	01:26	20700	11150	9550	RDF	Rollz WTE Bahadarpur
40	27-11-2024	UP14JT9287	04:35	04:56	20655	10400	10255	RDF	Rollz WTE Bahadarpur
41	28-11-2024	UP16ET7259	01:18	01:41	20530	10400	10130	RDF	Rollz WTE Bahadarpur
42	28-11-2024	UP14JT5913	01:28	01:48	21590	11150	10440	RDF	Rollz WTE Bahadarpur
43	28-11-2024	UP14JT9287	01:40	01:58	20240	10400	9840	RDF	Rollz WTE Bahadarpur
44	28-11-2024	UP14JT2298	01:51	02:11	20860	10500	10360	RDF	Rollz WTE Bahadarpur
45	29-11-2024	UP14JT9287	02:10	02:31	19995	10400	9595	RDF	Rollz WTE Bahadarpur
46	29-11-2024	UP14JT5913	02:23	02:42	21050	11150	9900	RDF	Rollz WTE Bahadarpur
47	29-11-2024	UP14JT2298	02:35	02:52	20145	10500	9645	RDF	Rollz WTE Bahadarpur
48	29-11-2024	UP16ET7259	02:48	03:08	20745	10400	10345	RDF	Rollz WTE Bahadarpur
49	29-11-2024	UP14JT5913	06:31	06:49	20720	11150	9570	RDF	Rollz WTE Bahadarpur
50	30-11-2024	UP14JT5913	00:15	00:38	20190	11150	9040	RDF	Rollz WTE Bahadarpur
51	30-11-2024	UP16ET7259	00:27	00:47	19485	10400	9085	RDF	Rollz WTE Bahadarpur
52	30-11-2024	UP14JT8154	00:38	00:56	20455	11150	9305	RDF	Rollz WTE Bahadarpur
53	30-11-2024	UP14JT9287	00:53	01:13	19900	10400	9500	RDF	Rollz WTE Bahadarpur
54	30-11-2024	UP14JT5913	03:52	04:13	21635	11150	10485	RDF	Rollz WTE Bahadarpur



30-11-2024	UP16ET7259	04:07	04:26	20590	10400	10190	RDF	Rollz WTE Bahadarpur
30-11-2024	UP14JT8154	04:26	04:43	20910	11150	9760	RDF	Rollz WTE Bahadarpur
30-11-2024	UP14JT9287	04:29	04:49	20205	10400	9805	RDF	Rollz WTE Bahadarpur
Total Weight In KG						565010		
Total Weight In MT						565.01		



Disposal Certificate of Bio Earth / Compost

To Whomsoever it May Concern

This is to certify that we have been appointed by M/s Brij Enterprises for transportation and disposal of bio earth / compost generated from the segregation of Municipal Solid Waste received from Khora Makkanpur Uttar Pradesh.

We have used the bio earth / compost for filling up of low lying areas located at surrounding sites of Dasna, Nahal, Mussoorie.

The total quantity disposed from 4th November, 2024 to 20th November 2024 is approx. 1309 MT

21/11/24

Safakat Ali

+91-8279502775

25/11/2024



Bio Earth/Compost Certificate

This is to declare that I have taken Bio Earth/Compost from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

The Bio earth/compost is used for capping of the land situated at Khasra No 1285, Pipeline Road, Ghaziabad Uttar Pradesh.

The total quantity that is received at my land from 21st November, 2024 to 30th November, 2024 is approx. 3198 MT.

Ankit
Ankit Aggarwal

+91-9911181517

01/12/2024



Disposal Certificate of Bio Earth / Compost

To Whomsoever it May Concern

This is to certify that we have been appointed by M/s Brij Enterprises for transportation and disposal of bio earth / compost generated from the segregation of Municipal Solid Waste received from Khora Makkanpur Uttar Pradesh.

We have used the bio earth / compost for filling up of low lying areas in the surrounding areas of Nahal, Musoories and Dasna Uttar Pradesh.

The total quantity disposed from 1st December, 2024 to 15th December 2024 is approx. **5790 MT**

2-11-2024
Safakat Ali

+91-8279502775

19/12/2024



Bio Earth/Compost Certificate

This is to declare that we have taken Bio Earth/Compost from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

We have used the bio earth / compost for filling up of low lying areas located at surrounding sites of Dasna, Nahal, Mussoorie

The total quantity that is received during 16th December 2024 to 31st December 2024 is approx. 6230 MT.

Amir

Safakat Ali

+91-8279502775

01/01/2025



Bio Earth/Compost Certificate

This is to declare that we have taken Bio Earth/Compost from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

The Bio earth/compost is used for capping of the land situated at Khasra No 1285, Pipeline Road, Ghaziabad Uttar Pradesh.

The total quantity that is received during 16th December 2024 to 31st December 2024 is approx. 5895 MT.

Ankit

Ankit Aggarwal

+91 9911181517

01/01/2025



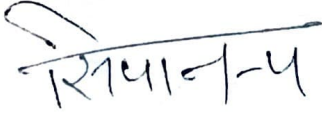
04.01.2025

Bio Earth/Compost Certificate

This is to declare that we have taken Bio Earth/Compost from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

The Bio earth/compost is used for capping of the land situated at Khora Nagar Palika Dumping Ground, Khora, Uttar Pradesh.

The total quantity that is received during 16th December 2024 to 31st December 2024 is approx. 6753 MT.

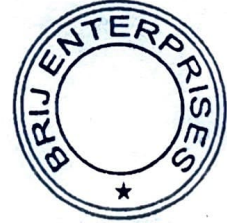
A handwritten signature in black ink, appearing to be 'Rajiv' followed by a horizontal line and the number '4'.

Supervisor

Khora Nagar Palika

Khora

04/01/2025



20.01.2025

Bio Earth/Compost Certificate

This is to declare that we have taken Bio Earth/Compost from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

We have used the bio earth / compost for filling up of low lying areas located at surrounding sites of Dasna, Nahal, Mussoorie

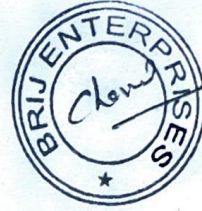
The total quantity that is received during 1st January 2025 to 15th January 2025 is approx. 6643 MT.

21/1/2025

Safakat Ali

+91-8279502775

20/01/2025



22.01.2025

Bio Earth/Compost Certificate

This is to declare that we have taken Bio Earth/Compost from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

The Bio earth/compost is used for capping of the land situated at Khasra No 1285, Pipeline Road, Ghaziabad Uttar Pradesh.

The total quantity that is received during 1st January 2025 to 15th January 2025 is approx. 5016 MT.

Ankit

Ankit Aggarwal

+91 9911181517

22/01/2025



18.01.2025

Bio Earth/Compost Certificate

This is to declare that we have taken Bio Earth/Compost from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

The Bio earth/compost is used for capping of the land situated at Khora Nagar Palika Dumping Ground, Khora, Uttar Pradesh.

The total quantity that is received during 1st January 2025 to 15th January 2025 is approx. 3541 MT.

Signature

Supervisor

Khora Nagar Palika

Khora

18/01/2025



04.02.2025

Bio Earth/Compost Certificate

This is to declare that we have taken Bio Earth/Compost from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

The Bio earth/compost is used for capping of the land situated at Khasra No 1285, Pipeline Road, Ghaziabad Uttar Pradesh.

The total quantity that is received during 16th January 2025 to 31st January 2025 is approx. 4028 MT.

Ankit

Ankit Aggarwal

+91 9911181517

04/02/2025



05.02.2025

Bio Earth/Compost Certificate

This is to declare that we have taken Bio Earth/Compost from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

We have used the bio earth / compost for filling up of low lying areas located at surrounding sites of Dasna, Nahal, Mussoorie

The total quantity that is received during 16th January 2025 to 31st January 2025 is approx. 6018 MT.

21/01/2025

Safakat Ali

+91-8279502775

05/02/2025



Bio Earth/Compost Certificate

This is to declare that we have taken Bio Earth/Compost from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

The Bio earth/compost is used for capping of the land situated at Khora Nagar Palika Dumping Ground, Khora, Uttar Pradesh.

The total quantity that is received during 16th January 2025 to 31st January 2025 is approx. 3487 MT.

Rajiv G
Supervisor

Khora Nagar Palika

Khora

05/02/2025



05.01.2025

C&D Waste Certificate

This is to declare that we have taken C&D Waste from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

We have used the C&D waste for filling up of low lying areas and damage roads located at surrounding sites of Dasna, Nahal, Mussoorie

The total quantity that is received during 1st January 2025 to 31st January 2025 is approx. 362.5 MT.

27/1/25

Safakat Ali

+91-8279502775



02.01.2025

C&D Waste Certificate

This is to declare that we have taken C&D Waste from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

We have used the C&D waste for filling up of low lying areas and damage roads located at surrounding sites of Dasna, Nahal, Mussoorie

The total quantity that is received during 1st December 2024 to 31st December 2024 is approx. 359.3 MT.

Safakat Ali

Safakat Ali

+91-8279502775



04.11.2024

C&D Waste Certificate

This is to declare that we have taken C&D Waste from M/s Brij Enterprises generated from the segregation of Municipal Solid Waste received from Khora Makkanpur, Uttar Pradesh.

We have used the C&D waste for filling up of low lying areas and damage roads located at surrounding sites of Dasna, Nahal, Mussoorie

The total quantity that is received during 24th October 2024 to 30th October 2024 is approx. 188.1 MT.

Safakat Ali

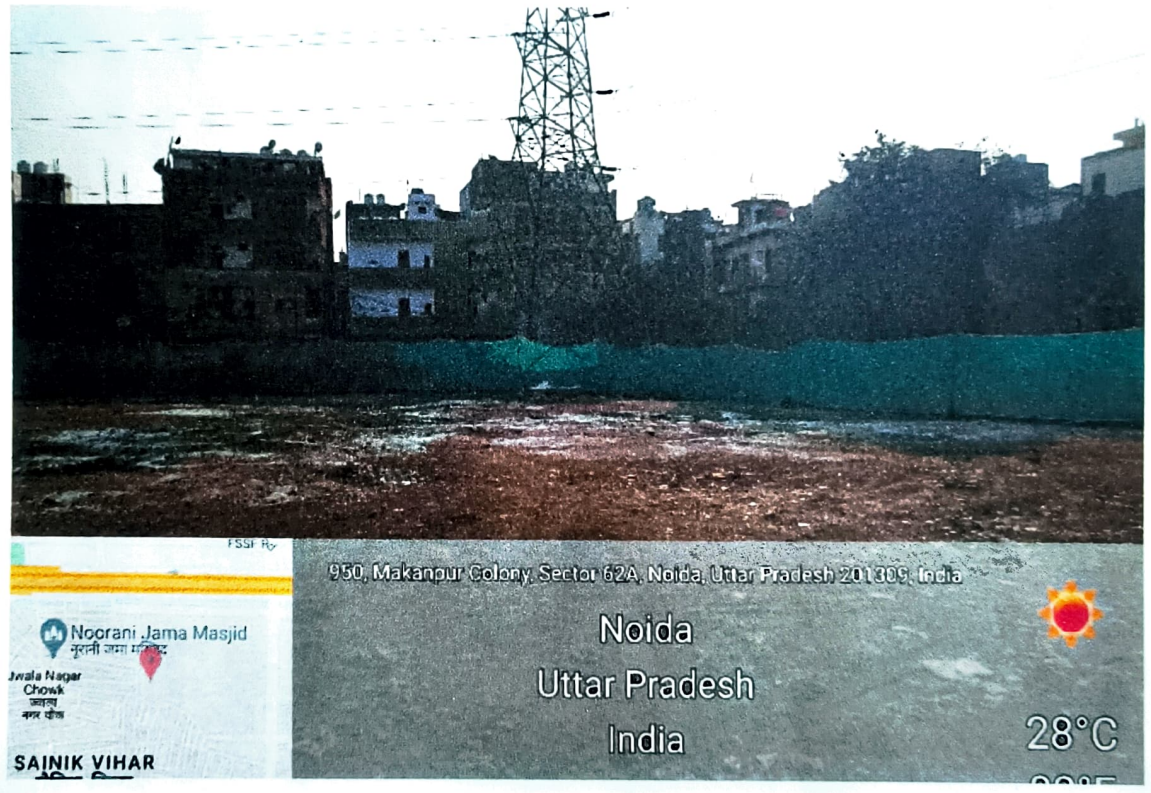
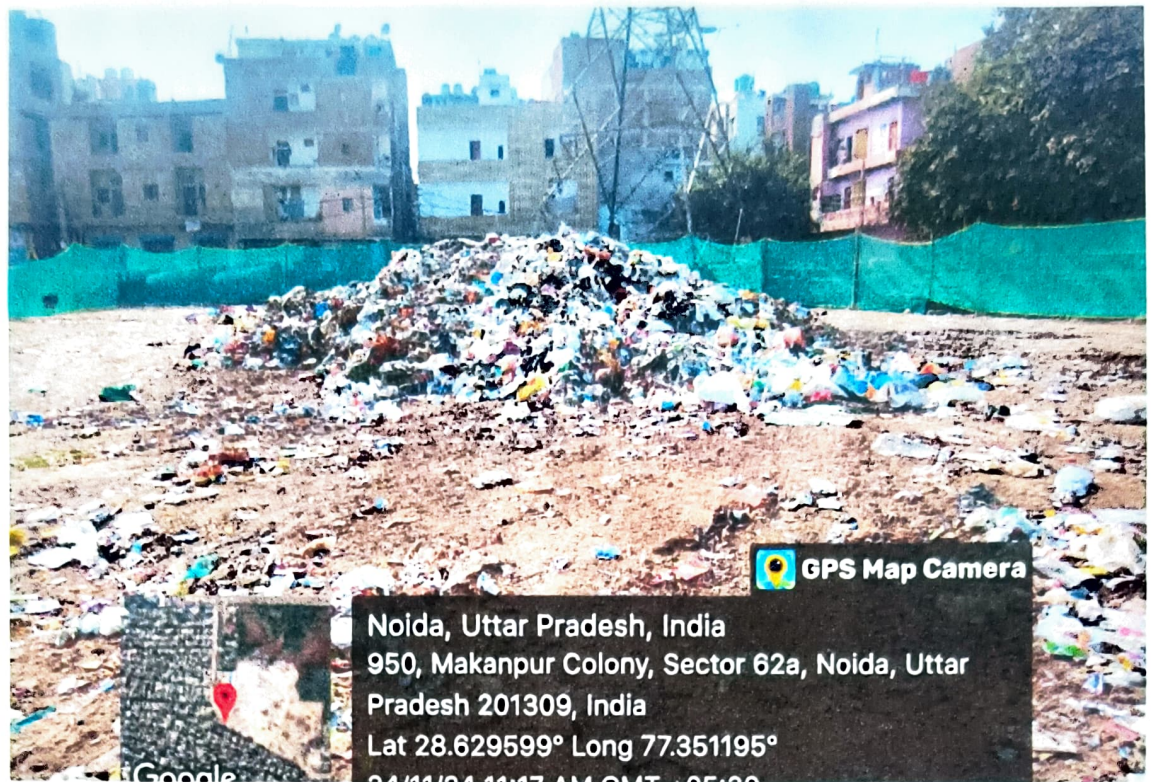
Safakat Ali

+91-8279502775



कार्यालय: नगर पालिका परिषद् खोड़ा-मकनपुर, गाजियाबाद।

—: दैनिक कूड़े के निस्तारण के फोटोग्राफ :-



Application No : 29141870

Consent to Establish (No Objection Certificate) Form

Application for Consent To Establish

Note: 1. All enclosures, appendices, projects, plans and scheme to be submitted in triplicate.

2. Incomplete application will be rejected.

3. No work pertaining to site development or construction of industry be undertaken without NOC doing so would be the sole responsibility of the applicant and against public interest.

From ,

BRIJ ENTERPRISES, Khasra No 502, 503, Village
Nahal, GHAZIABAD, 201015
City: Village Nahal
Block: Razapur
District: GHAZIABAD

Dated

24/11/2024

To ,

The Members Secretary,
Uttar Pradesh Pollution Control Board
T.C.12V, Vibhuti Khand, Gomti Nagar,
Lucknow(226010).

Sir,

I/We M/s BRIJ ENTERPRISES (name of proposed unit), whose owner is Mr./Mrs. CHARU SINGHAL hereby apply for Consent To Establish (NOC) from pollution and Environmental angle for proposed production of per/day by use of main raw material Municipal Solid Waste per/day at proposed land Leased Land . The annexure, appendices other particulars and plans in triplicate are attached herewith.

1. I/We further declare that the information furnished in the Annexure, appendices and plans is correct to the best of my/our knowledge.
2. I/We hereby guarantee that quality of final discharge of effluent and emissions will be within the prescribed standards of the Board. The trial production will be started only after implementing and operating the pollution control advices as proposed herein.
3. I/We hereby guarantee that quality of final discharge of effluent and emissions will be within the prescribed standards of the Board. The trial production will be started only after implementing and operating the pollution control advices as proposed herein.
4. I/We undertake that I/we will apply for seeking consent under section 25/26 of Water Act and consent under section-21 of the Air Act at least two months before start of trial and comply with the Water Cess Act-1977.
5. I/We declare that the provisions of these Acts have been known to me/us.
6. I/We accept that the application is for proposals submitted and if the site is not approved then the final decision of Board will be accepted.

Yours faithfully,

Signature

Name of Applicant:- CHARU SINGHAL
Address of applicant:- B-74-75 KRISHNA
ENCLAVE, MODEL TOWN

Dated :24/11/2024

(Annexure to NOC Application)

1.	Name and Address, Category & Type of Industry	BRIJ ENTERPRISES and Khasra No 502, 503, Village Nahal, GHAZIABAD, 201015 GREEN Miscellaneous Industry		
2.	General			
2.1	Name & Address of Applicant	CHARU SINGHAL & B-74-75 KRISHNA ENCLAVE, MODEL TOWN		
2.2	Proposed Location (Attach location map of site Showing of point 2.3)	Attached		
2.3	Details of direction and distance of nearest sanctuary, highway railway line, human settlements, river, drain, reserved forests religious places etc form the site (In a 5 km. distance)	Surrounding of Site	Distance (in meters)	Description
2.4		Present use of land (enclosure certificate) Agricultural/ Residential/ Commercial/ Industrial		
2.5	Details of letter of intent/SSI Registration	Udyam Registration UDYAM-UP-29-0016897 Document-Attached		
2.6	Brief process description with flow chart	Segregation of Waste, Screening through Trommel. Enclosure No.- Document-Attached		
2.7	List of main products with daily designed capacity	Product Name		Quantity
		RDF		2025 Metric Tonnes/month
		COMPOST/BIO EARTH		3960 Metric Tonnes/month
2.8	List of bye products with daily designed capacity	By Product Name	Licence Quantity	Installed Quantity
		No byproduct	0 Metric Tonnes/Day	0 Metric Tonnes/Day
2.9	List of Basic raw material with daily consumption	Raw Materials Name		Quantity
		Municipal Solid Waste		6000 Metric Tonnes/Day
2.10	List of other industrial units operated by applicant or its partners.	None		
2.11	Capital cost of project	50.0		
2.12	Expected date of commissioning of plant	November 2024		
3.	Water Pollution			
3.1	Source of Supply of water	Source Type	Source Name	Quantity
		Other		1.0
3.2	Daily Consumption of water	Source Consumption		Quantity
		Domestic		1.0
3.3	Total quantity of liquid effluents discharged per day.	Generation		Waste Water Generation Quantity
		Domestic		0.0
3.4	Are there any expected Pollutants.	Yes		
3.5	Type of Pollutants	Gaseous		

3.6	Indicate available information on effluent characteristic as below :	Name of Effluent	Characteristics	Available Information		
3.6	Is the effluent to be generated within specifications	Yes				
3.7	Proposed Time bound programme for Water Pollution Control System.	Document-Attached				
3.8	Mode of final discharge	Closed Drain				
3.9	Point of final discharge	Any Other				
3.10	Is industrial effluent allowed to mix with domestic effluent, if no specify disposal of domestic effluent.	No No Domestic Effluent Gnerated				
4.	Air Pollution					
4.1	Type and quantity of fuel consumed per day in manufacturing or subsidiary process.	Fuel	Consumption			
4.2	Details of emissions form fuel combustion	Expected,Agricultural				
4.3	Expected process emissions sources quantity	NOT APPLICABLE				
4.4	Proposed Air Pollution Control System for flue gas and process emission	Attached				
4.5	Capacity of Proposed Diesel Generating Set in K.V.A.	NA				
4.6	Height of all sources of emission	NA				
5.	Solid/Waste	Nature of Waste	Approximate Composition	Total Quantity(per day)	Hazardous	Mode of Disposal
6	Details of use and storage of Hazardous materials	Chemical	Daily Use	Storage at a time		
6.1	Plan for Safety and disaster management	Safety and Disaster Management Policy is in place Document-Attached				

Dated : 24/11/2024

Name of Applicant:- CHARU SINGHAL
Address of Applicant:- B-74-75 KRISHNA
ENCLAVE, MODEL TOWN

**INFORMATION REQUIRED FOR
NOC:-**

1. Company KYC Documents and Affidavit (Attached)
2. Balance sheet Or CA Certificate (Attached)
3. form (Attached)
4. Production Process (Attached)
5. Land Ownership (Attached)
6. SSI Registration (Attached)
7. Land Use Certificate (Attached)
8. Location Map (Attached)
9. Proposal for Water Pollution Control System (Attached)
10. Final Effluent Discharge Point (Attached)
11. Proposal for Air Pollution Control System (Attached)

Common General Information required for consent to operate under Water Pollution (Prevention & Control) Act, 1974 and Air Water Pollution (Prevention & Control) Act, 1981.

1. (a) Full name of the applicant with address : CHARU SINGHAL,B-74-75
KRISHNA ENCLAVE, MODEL
TOWN
(Tel. No.) -
- (b) Is the firm registered? : YES
- (c) If yes, give the number & date of registration and authority with whom registered. : UDYAM-UP-29-0016897,09/05/2023
- (d) Full Address of the registered office :
- (e) Names, designation and full address of persons like Partners, Managing Director/Manager etc. : CHARU SINGHAL
136-b Anand industries area mohan
nagar ghaziabad
GHAZIABAD
9971280192
- (f) Under which category does the industry fall: Large/Medium/Small Scale. : small
2. Full name of the Land/Premises/Institute/Factory/Industry/Local body with address : BRIJ ENTERPRISES
Address:Khasra No 502, 503, Village Nahal,GHAZIABAD,201015
Tel. No.: -9999510008
E-mail :info.brijenterprises@gmail.com
3. Give revenue /City Survey No. of the land/premises for which the application is made: : District:GHAZIABAD
Town/Village:Village Nahal
City Survey no./Revenue Survey no.:502 & 503
Khata No.:
Area in Hectares:
4. State month and year in which the plant was actually put into commissions or is proposed to be put into commission: : November,2024
5. State the Civil/Military /Defence/industrial Estate etc. under whose administrative jurisdiction the occupiers/industrial plant is situated: : Other
District:GHAZIABAD
Corporation:
Village Panchayat
Contonment:
Defence Deptt:
State Govt:
Prohibited areas:
Others:
6. (a) State whether plant site has been declared as prohibited area: : NO
- (b) If yes, state the name of the Authority and furnish a certified copy of the order under which the area has been declared as prohibited area : -

Writ C No. 39926 of 2024
(Nagar Palika Parishad vs.
State of U.P. and 5 others)

Neutral Citation No. - 2024:AHC:196349-DB

Reserved on 10.12.2024

Delivered on 16.12.2024

A.F.R.

In Chamber

Case :- WRIT - C No. - 39926 of 2024

Petitioner :- Nagar Palika Parishad

Respondent :- State Of UP and 5 others

Counsel for Petitioner :- Rakesh Kumar Singh, Umesh Vats

Counsel for Respondent :- C.S.C., J. N. Maurya

Hon'ble Vivek Kumar Birla,J.

Hon'ble Kshitij Shailendra,J.

1. Heard Shri Umesh Vats learned counsel for the petitioner, Shri Aditya Shanker, holding brief of Shri Mehul Khare, learned counsel appearing for respondent Nos. 2, 3 and 4 and learned Standing Counsel appearing on behalf of respondent Nos. 1, 5, and 6.

2. The petitioner-Nagar Palika Parishad, Khoda Makanpur, district Ghaziabad has invoked writ jurisdiction of this Court under Article 226 of Constitution of India challenging the order dated 30.07.2024, whereby the Chief Environment Officer, Region-I, Uttar Pradesh Pollution Control Board, T.C.-12th, Vibhuti Khand, Gomti Nagar, Lucknow has asked the petitioner to deposit a sum of Rs.91,25,000/- (rupees ninety one lac twenty five thousand) as environmental compensation. A

consequential recovery citation issued by the Tehsil Authorities on 27.10.2024 has also been challenged. A further direction has been sought commanding the respondents not to proceed with recovery against the petitioner.

3. Brief facts of the case are that the petitioner is a Municipality defined under Section 3 of the Uttar Pradesh Municipalities Act, 1916 and it was handed over a land for establishment of wastage processing and solid waste plant on 21.12.2021 in village Nidhauri, Pargana Dasna, Tehsil Ghaziabad. It is alleged that funds were received by the petitioner under Swachchh Bharat Mission and wastage processing and solid waste plant of 90 TPD capacity has been developed and processing machines have also been established. Certain aspects are not to be elaborated here as the issue involved before us is as to whether the Uttar Pradesh Pollution Control Board (herein-after referred to as “U.P. P.C.B.”) was having any authority or competence to raise demand of environmental compensation, inasmuch as the foundation of the writ petition and challenge made to the impugned demand is on the ground of “lack of competence/jurisdiction”.

4. Assailing the impugned order and recovery citation, learned counsel for the petitioner urged that the Ministry of Environment, Forest and Climate Change, Government of India, vide notification dated 08.04.2016, notified the **Solid Waste Management Rules, 2016** (herein-after referred to as the “Rules of 2016”) and no law empowers the U.P. P.C.B. to assess or demand environmental compensation. Submission is

that only the National Green Tribunal (N.G.T.) established under the provisions of National Green Tribunal Act, 2010 is competent to assess environmental compensation.

5. Shri Umesh Vats, elaborating his submissions, urged that the impugned order dated 30th July 2024 refers to some orders passed by the N.G.T., New Delhi in **Original Application No. 70 of 2024 (Deepak Joshi vs. State of U.P)** and is said to have been issued in compliance of the said orders, whereas no such direction was issued by the N.G.T. nor is there any order passed by the N.G.T. determining or quantifying the environmental compensation and, hence, the order impugned is not sustainable.

6. In support of his submissions, learned counsel has placed reliance upon the judgement of the Supreme Court in ***Kantha Vibhag Yuva Koli Samaj Parivartan Appellants Trust and others vs. State of Gujarat and others*, 2022 Supreme (SC) 772**, as well as certain interim orders passed by Co-ordinate Benches of this Court in **Writ C No. 4816 of 2024** (Suez India Pvt. Ltd., through its Authorized Signatory, Rajesh Chandra Mathpal vs. Uttar Pradesh Pollution Control Board, through its Chairman and 6 others), **Writ C No. 7543 of 2024** (M/s Pind Balluchi (Unit of Excellence Hospitality) through Partner Smarity Sindhu and Monu Mishra vs. State of U.P. through Principal Secretary, Forest, Environment and Climate Change and others), and **Writ C No. 8463 of 2024** (Jaypee Infratech Limited through Authorized Representative Apurva Pragya vs. State of

U.P. through Additional Chief Secretary, Environment Forest and Climate Change LKO and others).

7. Submission is that since Co-ordinate Benches have granted interim orders staying the action of U.P. P.C.B. levying environmental compensation, this Court may also pass an interim order on identical lines.

8. Per contra, learned counsel for the respondents submits that the impugned action is in furtherance and in compliance of various orders passed by the N.G.T., Delhi in the case of **Deepak Joshi** (supra) and, therefore, once the petitioner has a remedy to challenge the orders passed by the N.G.T., Delhi before Hon'ble Supreme Court, challenge made to mere consequential demand is not sustainable.

9. Having heard the learned counsel for the parties, this Court finds that N.G.T., Delhi took suo moto cognizance of a letter dated 10.08.2023 sent by Deepak Joshi, Adhyaksh, Khoda Residence Association alleging that the Nagar Palika Parishad, Khoda Makanpur (i.e. the petitioner) was dumping garbage in the residential area in violation of the provisions of Rules of 2016. The N.G.T. passed an order dated 07.03.2024 constituting a joint committee comprising of District Magistrate, Ghaziabad and U.P. P.C.B. with the District Magistrate as Nodal Agency for cooperation and compliance. The N.G.T. also issued a direction to the committee to visit the site and collect relevant information and submit a report. Copy of the order was forwarded to the District Magistrate and U.P. P.C.B. for

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compliance. Thereafter, when the Committee constituted by N.G.T. submitted a detailed report before it, another order was passed on 19.04.2024 calling for the response from State of U.P. through District Magistrate, Ghaziabad, Executive Officer, Nagar Palika Parishad, Khoda Makanpur (i.e. the petitioner) and U.P. P.C.B. impleading them as respondents. The matter was fixed for 05.07.2024. On the said date, N.G.T. found that Pollution Control Board had issued a show cause notice proposing environmental compensation at the rate of Rs.10,000/- per day. The N.G.T., not being satisfied with the basis for imposition at such rate, called for a reply from the respondents before the N.G.T. asking U.P. P.C.B. to inform as to on what basis quantum of environmental compensation had been proposed at such rate. It also directed personal appearance of the Executive Officer of the petitioner Parishad on the next date. It is in furtherance of the said order dated 05.07.2024 that the impugned order has been passed by the U.P. P.C.B. on 30.07.2024 raising a demand of Rs. 5,000/- per day instead of Rs.10,000/- per day as environmental compensation, total amount of demand being Rs. 91,25,000/-.

10. We may observe here that Section 22 of the **National Green Tribunal Act, 2010** contains provision for appeal before the Supreme Court. It is reproduced as under:-

“22. Appeal to Supreme Court.-Any person aggrieved by any award, decision or order of the tribunal, may, file an appeal to the Supreme Court, within ninety days from the date of communication of the award, decision or order of the Tribunal, to him, on any one or more of

the grounds specified in section 100 of the Code of Civil Procedure, 1908:

Provided that the Supreme Court may entertain any appeal after the expiry of ninety days, if it is satisfied that the appellant was prevented by sufficient cause from preferring the appeal.”

11. If we examine the bone of contention of Shri Vats that the order impugned is without jurisdiction and it is only N.G.T. that has competence to determine and levy the environmental compensation, Section 15 of the **National Green Tribunal Act, 2010** needs reproduction. The same is quoted as under: -

“15. **Relief, compensation and restitution.** (1) The Tribunal may, by an order, provide,-

(a) relief and compensation to the victims of pollution and other environmental damage arising under the enactments specified in the Schedule I (including accident occurring while handling any hazardous substance);

(b) for restitution of property damaged;

(c) for restitution of the environment for such area or areas, as the Tribunal may think fit.

(2) The relief and compensation and restitution of property and environment referred to in clauses (a), (b) and (c) of sub-section (1) shall be in addition to the relief paid or payable under the Public Liability Insurance Act, 1991.

(3) No application for grant of any compensation or relief or restitution of property or environment under this section shall be entertained by the Tribunal unless it is made within a period of five years from the date on which the cause for such compensation or relief first arose:

Provided that the Tribunal may, if it is satisfied that the applicant was prevented by sufficient cause from filing the application within the said period, allow it to be filed within a further period not exceeding sixty days.

(4) The Tribunal may, having regard to the damage to public health, property and environment, divide the compensation or relief payable under separate heads specified in Schedule II so as to provide compensation or relief to the claimants and for restitution of the damaged property or environment, as it may think fit.

(5) Every claimant of the compensation or relief under this Act shall intimate to the Tribunal about the application filed to, or, as the case may be, compensation or relief received from, any other court or authority.

12. The aforesaid provision was dealt with by the Supreme Court in *Kantha Vibhag Yuva Koli Samaj Parivartan Appellants Trust* (supra) and though, placing strong reliance upon the said judgment, it was urged by Shri Vats that the Supreme Court turned down action of the N.G.T., whereby it had delegated its functions upon some committee, after carefully examining the facts of *Kantha Vibhag Yuva Koli Samaj Parivartan Appellants Trust* (supra), we find that the appellants before the Supreme Court were certain environmental organizations and individuals directly affected by the degradation of the enforcement in the area in question. Therefore, their status was that of “**complainants**” and the following directions were sought by them from the N.G.T.:-

(i) restraining the dumping of MSW at the landfill site;

- (ii) restoration of the environment in the surrounding areas;
- (iii) restitution of the landfill site to its original condition;
- (iv) compensation to all those affected in the nearby villages upon determination of damages by a committee set up to assess the landfill site; and
- (v) implementation of the Solid Waste Management Rules 2016.

13. After holding certain proceedings, N.G.T. disposed of the matter observing that since in another case, N.G.T. had constituted Apex, Regional and State Level Committees to monitor the implementation of the Rules of 2016, liberty was granted to the appellants/complainants to represent the case and **ventilate all grievances** before the appropriate committee. Following is the relevant portion of the order passed by the N.G.T.:-

“As this OA relates to implementation of Solid Waste Management Rules, 2016, we are of the considered opinion that it is covered by the order passed by the larger Bench of the Tribunal dated 20th August, 2018 in OA No 606 of 2018.

The Applicant would be at liberty to represent its case and ventilate all grievance before the Committee which shall look into it and finally decide the same.

Consequently, OA No 81 of 2014 stands disposed of. There shall be no order as to cost.

M.A. No. 1392 of 2018 and 1393 of 2018

These Applications do not survive for consideration as the main Application has been decided and are accordingly dismissed.”

14. The Supreme Court, while examining the challenge to the order passed by the N.G.T., held that N.G.T. could not abdicate its jurisdiction by entrusting the core adjudicatory functions to administrative expert committees. In paragraph Nos. 16 and 17 of the judgment, it was observed as under:-

“16. Section 15 empowers the NGT to award compensation to the victims of pollution and for environmental damage, to provide for restitution of property which has been damaged and for the restitution of the environment. The NGT cannot abdicate its jurisdiction by entrusting these core adjudicatory functions to administrative expert committees. **Expert committees may be appointed to assist the NGT in the performance of its task and as an adjunct to its fact-finding role.** But adjudication under the statute is entrusted to the NGT and cannot be delegated to administrative authorities. Adjudicatory functions assigned to courts and tribunals cannot be hived off to administrative committees. In *Sanghar Zuber Ismail v. Ministry of Environment, Forests and Climate Change and Another*, 2021 SCC OnLine SC 669, a three-Judge Bench of this Court noted that the NGT cannot refuse to hear a challenge to an Environmental Clearance under Section 16(h) of the NGT Act and delegate the process of adjudicating on compliance to an expert committee.

17. The NGT has in the present case abdicated its jurisdiction and entrusted judicial functions to an administrative expert committee. **An expert committee may be able to assist the NGT, for instance, by carrying out a fact-finding exercise, but the adjudication has to be by the NGT.** This is not a

delegable function. Thus, the order impugned in the appeal cannot be sustained. The consequence of the impugned order is to efface the meticulous exercise which was carried out by the earlier Benches. Valuable time has been lost in the meantime and crucial issues pertaining to the environment in the present case have been placed on the back-burner.”

15. From perusal of the afore-quoted portions of the decision in *Kantha Vibhag Yuva Koli Samaj Parivartan Appellants Trust* (supra), it is apparent that the Supreme Court never questioned the competence of the expert committees in the matter of assessment of environmental compensation, rather it specifically observed that **expert committees may be appointed to assist the N.G.T. in performance of its task and as an adjunct to its fact finding role**, but adjudication under the statute is entrusted to the N.G.T. and cannot be delegated to administrative authorities.

16. We are of the view that though Section 15 of the Act empowers the N.G.T. to pass an order providing relief and compensation to the victims of the pollution and other environmental damage, in order to adjudicate the issue, assistance of expert committees was never restricted, rather, in so many words, it was permitted by the Supreme Court in the judgment cited by the petitioner itself. It is the same judgment which has been relied upon by the Co-ordinate Bench in the aforesaid writ petitions where interim orders have been passed but in different set of facts where some of the petitioners were operators and some complainants.

17. In the facts of the case, the Court finds that U.P. P.C.B. has not imposed environmental compensation. Rather, it is a case where joint committee constituted by N.G.T. by order dated 22.07.2024 comprising of District Magistrate, Ghaziabad and U.P. P.C.B. was directed to visit the site, collect relevant information and submit factual report. A detailed report supported by various annexures disclosing the area where the garbage is being dumped, density of population, the other quantitative and qualitative factors and certain computations is also on record. When the said report was placed before the N.G.T., the show cause notice issued to the petitioner asking to deposit environmental compensation at the rate of Rs.10,000/- per day was found to be without basis. Thereafter, the order impugned has been passed relying upon a report of C.P.C.B, In House Committee on Methodology for Assessing Environmental Compensation and Action Plan to Utilise the Fund.

18. We also find that N.G.T. passed further order on 17.09.2024 on non-compliance of the order dated 05.07.2024. Then, on 04.10.2024, following order was passed by it:-

“1. It is pointed out to us that for non-handling and management of solid waste effectively and in accordance with Solid Waste Management Rules, 2016, UP Pollution Control Board by order dated 03.07.2024 has imposed Environmental Compensation of Rs. 91,25,000/- upon Nagar Palika Parishad, Khoda but same has not been deposited by it till date.

2. Learned Counsel appearing for Nagar Palika Parishad, Khoda also stated that till date large quantity

of legacy waste is lying at site, though steps are being taken for its clearance. It is further said that so far as daily generation of solid waste is concerned, which is to the extent of about 105 MT per day, same is being regularly handled and processed and is not being dumped anywhere.

3. Let this fact be verified by UPPCB and submit a report within three weeks.

4. We also direct UPPCB to take effective steps for recovery of Environmental Compensation from Nagar Palika Parishad, Khoda by taking coercive measures and submit compliance report.

5 Further, for violation of environmental laws, criminal prosecution may also be initiated by UPPCB against responsible officers of Nagar Palika Parishad, Khoda, and compliance report be submitted.

6. List on 05.11.2024.”

19. It is, therefore, apparent on record that the petitioner not only being party to the proceedings before the N.G.T., it has been directed by the N.G.T. to take effective steps for recovery of environmental compensation assessed by the order impugned, by all coercive measures and submit compliance report. The N.G.T. has also issued direction for criminal prosecution of the officers of the petitioner and submission of compliance report.

20. In view of above, we are of the view that if the petitioner is aggrieved by the assessment of damages/environmental compensation, either by the committee or by the U.P. P.C.B., the same having been done in furtherance of various directions

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issued by the N.G.T., it has remedy either to make its say before the N.G.T. with appropriate submissions and prayers or if it feels that the N.G.T. had no competence to entrust any action upon joint committee or U.P. P.C.B. or that any order passed by the N.G.T. is not otherwise in accordance with law, it has a remedy to file an appeal before the Supreme Court under Section 22 of the Act of 2010. The writ jurisdiction does not come in the way at all.

21. In view of above discussion, we find that challenge made to the orders passed in furtherance of the orders issued by the N.G.T. and as a consequence thereof, cannot sustain in writ jurisdiction and any relief granted to the petitioner against the impugned demand would have an effect of expressly or impliedly staying or setting aside orders passed by the N.G.T. This being impermissible in view of appellate forum being Supreme Court as per Section 22 of the Act of 2010, we are of the view that the reliefs claimed in the instant writ petition, either interim or final, cannot be granted.

22. The writ petition is, accordingly, **dismissed**, however, without prejudice to the rights of the petitioner to approach N.G.T. or Supreme Court for redressal of its grievance.

Order Date :- 16.12.2024
Sazia

(Kshitij Shailendra, J) (Vivek Kumar Birla, J)

कार्यालय: नगर पालिका परिषद् खोड़ा-मकनपुर, गाजियाबाद।

-: लीगेसी वेस्ट साइट से कूड़ा उठाने के बाद दिनांक: 26.01.2025 को गणतंत्र दिवस के अवसर पर क्रिकेट मैच की समाचार पत्रों में छपी खबर :-

ये हैं गणतंत्र के रखवाले : नगर पालिका परिषद का प्रयास रंग लाया कचरा नहीं, अब प्रेम विहार के मैदान में होगा क्रिकेट मैच

madhuri.sengar @timesofindia.com

अब की तस्वीर



पहले का हाल



खोड़ा के इस मैदान में कई बरसों से कूड़ा डाला जा रहा था, बंदूबू के कारण लोग पर छोड़ने को ही रहे थे मजबूर

■ टीएचए : खोड़ा में कई साल से लोग मैदान में डाले जा रहे कूड़े से परेशान थे, लेकिन अब प्रेम विहार के इस मैदान में डालने वाले कूड़े की बंदूबू से लोगों को आजादी मिल चुकी है। यहां का एक बड़ा हिस्सा पूरी तरह से सफा कर दिया गया है। अब गणतंत्र दिवस पर स्पेसला का स्ट्रेसा देने के लिए नगर पालिका परिषद और सभासदों के बीच क्रिकेट मैच खेला जाएगा। साथ ही स्ट्रेसा दिया जाएगा कि लोग यहां कूड़ा न डालें। नगर पालिका परिषद की टीम ने बताया कि कूड़ा 1 महीने से सफा किया जा रहा था। इसके लिए एजेंसी हायर की गई थी। यहां पर 80,000 मैट्रिक टन कूड़ा सफा हो चुका है।

स्टाफ ने यह भी बताया कि मैच की प्रैक्टिस भी दो दिन से की जा रही थी। मैच के जरिए यह भी बताना है कि अब मैदान में कूड़ा डालने की बजाय यह स्पेसला एक्टिविटी के लिए इसका इस्तेमाल करें। यहां मैच खेले जाएंगे। साथ ही जो भी कूड़ा डालने का प्रयास करेगा, उस पर सख्त कार्रवाई की जाएगी। 26 जनवरी के मौके पर बताया जाएगा कि अब इस मैदान को सफा रखने की जिम्मेदारी कौन लेगी।

बनाया जाएगा कूड़े का ट्रांसफर स्टेशन : यह मैदान करीब 2 से 3 हेक्टेयर में फैला हुआ है। नगर पालिका परिषद की टीम के अनुसार इस मैदान में ट्रांसफर स्टेशन तैयार किया जाएगा, जिससे खोड़ा का सारा कूड़ा ट्रांसफर स्टेशन में जमा होगा और इसके बाद निचोरी प्लांट में जाएगा।

स्थानीय लोगों के लिए भी आनंदजनक: 26 जनवरी पर यहां खोड़ा के निवासियों के लिए भी कई एक्टिविटीज रखी गई हैं। स्पेसला रैली के साथ ही साथ कई प्रतिरोधनकार भी रखी जाएगी।

गणतंत्र दिवस का आखों देखा हाल बताएंगे ऋषि

■ NBT न्यूज, हापुड़ : पिलखुवा मंडी निवासी ऋषि कुमार शर्मा इस बार 26 जनवरी को आकाशवाणी दिल्ली के लिए 76वें गणतंत्र दिवस समारोह की कमेंट्री करेंगे। ऋषि कुमार शर्मा ने 2023 में जामा मस्जिद से, 2022 में आइटीओ से और 2021 में दरियागंज से गणतंत्र दिवस की परेड का आखों देखा हाल आकाशवाणी के लिए प्रस्तुत किया था। मुटू भाभी और साहित्य में रुचि रखने वाले ऋषि कुमार शर्मा आकाशवाणी में 1988 से कार्यक्रमों का निर्माण, रिपोर्टिंग और उद्योगिक के रूप में कार्य कर रहे हैं।

कैबिनेट मंत्री सुनील शर्मा लेंगे परेड की सलामी, 21 पुलिसवाले होंगे सम्मानित

■ NBT रिपोर्ट, गाजियाबाद : गणतंत्र दिवस पर जिले का मुख्य कार्यकम हरसाव स्थित पुलिस लाइन में होगा। कैबिनेट मंत्री सुनील शर्मा सुबह 8-30 पर परेड की सलामी लेंगे। इसे लेकर शहर में सुरक्षा चाक-चौबंद कर दी गई है। बस स्टैंड, रेलवे स्टेशन, मॉल, मल्टीप्लेक्स के साथ ही अन्य स्थानों पर 5 हजार से ज्यादा पुलिसकर्मी तैनात किए गए हैं।

इन्हें विलेगा सम्मान : वीरता के लिए राष्ट्रपति पदक पाने वाले ने एसीपी स्वतंत्र कुमार सिंह, मुख्य अतिथि रामन अधिकारी राहुल पाल, इस्पेक्टर अब्दुल रहमान सिद्दीकी, रिटायर्ड फायर स्टेशन ऑफिसर कुअर सिंह, सिपाही नीरज कुमार पाल, सिपाही, सदीप कुमार, फायरमैन जोगेंद्र सिंह, फायर सर्विस चालक सरोज सिंह, फायरमैन प्रहलाद सिंह राणा और फायरमैन आयुष कुमार शर्मा शामिल होंगे।



गुरुकु धमकी

■ NBT : गणतंत्र दिवस दृग्दरे में ठ नामक गणतंत्र स्कूल को धा है। स्कूल के सिटी घने रहे हैं। गुरुकुन अब्दुल अली



खलिमान ज के रक्षित स साथ इंदिय दिल्ली के सु दिया गया है रहे। यह मेल साथ ही दिल को भी भेजा। गौरव केटी ब घने में केतः

डी हुआ

■ NBT न्यू फौजशाही में रेंजिंग बैक 2 फर्जी ट्रांज़ैर हुए घने में रि के अनुधार 1 खेल दिया 1 की ऑलिवेन प्रबंधन ने उ किया। अब 2 है। पुलिस मा कैशमिरी : मुकेश कुमार निरो बैक ने प्रबंधन ने : सीमेंट अका अवरकट उर्न

33 साल पूरे होने पर मनाया वार्षिकोत्सव

■ NBT रिपोर्ट, टॉन हिंडन : कुरुक्षेत्र 30 अक्टूबर एसेसिलेशन के 33 वें होने पर वेदत मकरांक और अमृतो का वार्षिकोत्सव मनाया गया। इतिहास में 1 वर के ऊपर के युद्धों को सखी कह ल और यही लड़ाई हार टां कंधने संबंधी लड़ने का संकेत का मुझा आकाशम रही। लों के लिए बनाए गए खेल ने सभी का खेला। खोड़ी कनका टोम्बे के फीट के 1 कौतुन लखनवर दौड़ प्रतिरोधिता भी सभी खेल देखते ही बना। सखी को कह कराने लोडव सोसनी अकालत हो। टां कंधने में लोने ने कार्य करी। इस मौके पर RWA हरिकत अमित किशोर, अरुण सुन्दर, उमरकाश प्रमोद खलित, अमलक कर्ती उर्दव रीकर, सोनकाश कमेन्ट, कार्यकर्ता लखनवर अमरक सुपुर्नी, स पोरा, सुनील अरुणकाश, अरुण सुनी अरुण एका, पूर्व महासचिव लोने ने यह सफाई हिस्सा लिया।

क्रिकेट मैच में नगर पालिका परिषद की टीम जीती, दिया सफाई का संदेश

■ NBT रिपोर्ट, खोड़ा : खोड़ा में गणतंत्र दिवस के मौके पर खोड़ा में प्रेम विहार के पास सफाई का संदेश दिया गया। नगर पालिका परिषद की टीम 7 विकेट से जीत गई। मैच के कर टीम ने सभी लड़कों को स्ट्रेज भी दिया गया। इसमें नगर पालिका टीम से जेड नवनीत गुप्ता ने बतया कि लड़कों को स्ट्रेज दिया गया कि वे इस मैदान को अब ऐसे ही मैदान रखें। यहां पर खेला को भी कूड़ा सफा किया गया और बच कूड़ा है, उसे हटाना गया। हालांकि अभी पूरे तरह से कूड़ा सफा नहीं हुआ है। लेकिन इस संदेश से कूड़ा पूरे तरह से सफा किया जाएगा। गणतंत्र दिवस के मौके पर यहां पर खोड़ा निवासियों



प्रेम विहार के पास कूड़ा हटने के बाद हुआ मुकाबला

पूरे और उठाने मैदान की बदलने मूल पर दुर्गम जाहिर की। नगर पालिका परिषद की टीम ने बताया कि जेड आस पास के लोग हैं उन्होंने कुरुक्षेत्र टीम का धन्यवाद भी किया। इस कूड़े के लिए पिछले पांच साल से लगा जगह-जगह पर शिकायतें कर रहे थे और प्रदर्शन तक कर रहे थे, लेकिन अब जाकर उन्हें इसमें रहत मिली है। कुल कर लोका पास से पा रहे हैं। खेला को लेंगे खरी स्ट्रेज दिया गया कि खेले वे किसी अन्य खेले भी खेले पर कूड़ा सफाई देखते हैं वे इससे लिकरयत नगर पालिका परिषद में करें। इस पर सख्त कार्रवाई की जावे। नगर पालिका परिषद से टीम ने बताया कि इस विशेष मौके पर लड़कों को यहां पर ट्रांसफर स्टेशन और एक्टिविटी बनाए जाने के बारे में बताया गया। जिससे सभी खुश थे कि अब खोड़ी और सखी के खेले कूड़े का खे खो लोका।

कार्यालय: नगर पालिका परिषद् खोड़ा-मकनपुर, गाजियाबाद।

—: लीगेसी वेस्ट साइट से कूड़ा उठाने के बाद दिनांक: 26.01.2025 का गणतंत्र दिवस के अवसर पर क्रिकेट खेलते हुए बच्चों की फोटो:—

